the employees are absorbed in other Undertakings.

12.59 hrs.

DEMANDS\* FOR GRANTS, 1982-83—Contd.

MINISTRY OF HEALTH AND FAMILY WEL-FARE—Contd. .

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Health and Family Planning.

Shri Mool Chand Daga was on his legs. He has already taken fourteen minutes. Two hours and forty-eight minutes are left out of the time allotted for this.

The hon. Minister will reply at 3.00 p.m. Shri Mool Chand Daga.

श्री मूलचन्द डागा: (पाली): उपाइपक्ष महोदय, मिनिस्टर माहद ने जी यह नारा दिया 'देश्थ थार ग्राल वाई 2000 से डी० है, यह पूरा हो जायेगा या नहीं, यह मुझे मालूम नहीं लेकिन, यह दड़ा अच्छा सुहावना नारा है। जिस देश में 58 परसे लोग गरोबी को रेखा के नीचे हों, मैंने कल भी कहा था, कितने लोग बीमारी ग्रीर कुपोषण के कारण बीमार रहते हैं। मेरा एक अन स्डाई क्वैरन 2 इप्रैल, 1981 को था उसमें लिखा था—

"The number of such persons in the country who fall prey to the disease due to theri not getting the required quantity of calories in their diet.."

क्वीश्चन का उत्तर यह था ----It was on 19th August, 1981.

"The information is being collected and will be laid on the Table of the Sabha." That is after four months." मंने यह कहा है कि हिन्दुस्तान में इतनी गरीबो है कि उसके कारण ही लोग बीमार हो जाते है, श्रोर कुपोषण के शिकार होते हैं। गांवों में न साफ पानी पीने को मिलता है ग्रीर न साधन है। ग्राज गांवों के श्रन्दर कम से कम 6 लाख श्रादमी टयुदरक्लोसिस से मरते है एक साल में । यह भी श्रापके पेपर में है—

"TB still major killer in India. Despite all the marvels of the medicines, Prof. R. Vishvanathan, an expert of the disease says five or six lakh people die every year of the disease in India alone. Tuberculosis continues to be India's top public health problem."

मैने एक क्वेश्चन किया तो मालूम हुआ कि हिन्दुस्तान म आज भी कम से कम 1 करोड़ श्रादमी अन्छे हैं। ये भी कुपोषण के ही कारण है। मेरे क्वेश्चन का उत्तर आया था 23 फरवरी, 1981 को

"However according to the ICMR report, about nine million persons in India are blind. The National Sample Survey Organisation had also conducted a limited survey. According to it the number is 1.26...

जब इतने व्यक्ति श्रंधे हैं, इतने बिकलार हैं श्रोर श्रापके पास श्राधिक साधन की कमी है जिसकी वजह से श्राज भी हिन्दुस्तान में राजस्थान श्रीर महाराष्ट्र गिनी वार्ग के श्री लोग दहुत शिकार होते है। इससे हमारे राजस्थान में कम से कम 60, 70 हजार श्रादमी शिकार होते हैं। उनके पेट दंडे दंडे गिनी मार्ग निकलते है श्रीर वह कितने इचेज लम्बे होते है, यह देखगर दया श्राती है। इसका हलाज श्रभी तक नहीं होता है। इसका कारणयह है कि कुछ तो गन्दा पानी पी में को मिलता है। श्राज भी हमारे देश में रीजनल इबैलेन्सेज है।

<sup>\*</sup>Moved with the recommendation of the President,

## [श्री मूलचन्द डागा]

मेरे पास लेटेस्ट फिगर्स 1967 के हैं। नागालैंड में 76 89, उड़ीसा में 8.95, उत्तर प्रदेश में 5..., पंजाब में 15.56, राजस्थान में 14.31 श्रीर बैस्ट बंगाल में 43.60 है। इन फिगर्स से मालूम होता है कि हैल्थ पर किये जा रहे पर कैपिटा एक्सपेंडिचर में भी बड़ा इमबलेंस है।

क्या इन बड़े बड़े ग्रस्पतालों ग्रीर कई तरह के विटामिनों ग्रीर दवाईयों से लोगों की हैं त्य में सुधार हो सकेंगा? 5 अप्रैल, 1981 को लिलता ईश्वरन का एक ग्रार्टिकल निकला है, जिसमें उन्होंने कहा है:——

"Indians spend Rs. 2 crores a year on health foods, vitamins and tonics. Doctors, however, are of the view that these do little good and can, at times, even do harm.."

### The article also says:

"The widespread lack of nutrition—education and the desire of most parents to provide themselves and their children with maximum nutrition makes Indians spread Rs. 200,00,00,000 annually on these pills, potions and tonics. Money ill-spent, according to doctors and nutritionists who are unanimously of the view that they are oot required and at times can even be harmful to the system. Ironically, it is often those who can least afford these tonics, health drinks and pills—and they are invariably expensive—who have the most faith in them."

विटामिन और दवाएं देने के लिये बड़े बड़े अस्ताल हैं। इसके बजाय एजूकेशन के द्वारा लोगों को आर्ट आफ लिविंग सिखाना चाहिये। कई लोग इतना ज्यादा खाना खाते हैं कि उनके शरीर पर चर्बी चढ़ जाती है पेट बढ जाता है, बदसूरत बन जाते हैं और उन्हें यूनी एन जाईम खाना पड़ता है।

ऐसा कानून बनाया जाये कि ऐसे लोगों को जेल में डाल दिया जाये। कुछ लोग बिना भूख के खाते रहते है थ्रोर कुछ कुपोषण के कारण श्रंथे श्रोर बीं मार हो जाते हैं। फीमली प्लानिंग पर बहुत अच्छे बुलेटिन निकलते है। इसके साथ ही एजूकेशन द्वारा लोगों को सिखाना चाहिये कि स्वास्थ्य कैसे रहा जा सकता है। श्रगर डाक्टर की जांच से पता चले कि कोई व्यक्ति ज्यादा से ज्यादा खाने से बीमार पड़ा है, जिसकी वजह से यह ज्यादा दवाए खाता है, तो ऐसे व्यक्ति को एक महीने की सजा होनी चाहिये।

हमारे देश में खाने की चीजों में बहुत मिलावट है। इस बारे में मैने एक क्वेश्चन किया था:--

"Will the Minister of Health and Family Welfare be pleased to state:

(a) the number of persons challaned in Delhi under various sections of the Prevention of Food Adulteration Act, 1955, section-wise during 1980-81 and 1981-82...."

The reply given is:

". The information is being collected from Delhi Administration and will be laid on the Table of the Sabha."

हिन्दुस्तान में खाने की कोई भी चीज शुद्ध नहीं मिलती है। दवाएं शुद्ध नहीं मिलती हैं, यहां तक कि जहरभी शुद्ध नहीं मिलता है। ग्रगर कोई जहर खाकर मरना चाहे, तो वह नहीं मर सकता।

श्री एन ॰ के ॰ सेजबलकर (ग्वालियर) : यह तो ग्रच्छा है।

श्री मूलबन्द डागा : ग्राज जरूरत इस बात की है कि लोगों को राइट टु डाई विद डिगनिटी दिया जाये। ग्राज मर्सी किलिंग एक बहुत जरूरी चीज है। हिन्द्रजान में कई झादमी ऐसे हैं, जो लड़व रहे हैं, जिनकी जिन्दगी एक भार बन चुकी है, उनका कोई इलाज नहीं है, इसलिये वे मरना चाहते हैं, अपने शरीर का अंत करना चाहते हैं। उनको राइट ट्र डाई विद डिगिनिटी देना चाहिये। मंत्री महोदय को इस बारे में हिम्मत के साथ एक कानून लाना चाहिये। कई ऐसे लोग हैं, जो एक जिन्दा लाश की तरह पड़े हुए हैं, केवल सांस है, कुछ हिन्ता इलता नहीं है, सारे घर को परेशान करते हैं, खाट पर पड़े पड़े सारी कियायें करते हैं तो ऐसे जीवन से क्या लाभ है ? इसीलिये आज राइट ट् डाई विद डिग्निटी की चर्चा कई जगह चली हुई है। मंत्री जी को भी चाहिये कि इसकी त्यवस्या कराये।

जैसा कि मैने अभी पहले कहा है कि हैल्प है क्या ? आपको हैल्य को डेफीनीशन बदलनी पडेगी। मैने कहा है कि दवायें देने से बुछ होता नहीं है।

"Lastly, under the spreading magic spell of modern medicine, traditional medicine on which rural communities have depended down the ages, is being discarded. So these helpless benefit from neither system."

न तो पुराना दवायें निलतो हैं भीर न नयी दवायें खरीद सकते हैं।

obvious that sophisticated modern medicine under the present set up will not be able to deliver the goods to all people. Their growing problems call for a new approach. Their concept of 'health' needs a fresh nition. Health is not just absence It is a state of mental physical well-being that helps a person to lead a useful creative life. This means that the current stress on curative medicine must change."

भाजकल नयो बातें सीखनी चाहिये गरीब देश में बड बड़े श्रस्थताल, विटामिन ए, बी, सी, डा यह सब दो ठीक है लेकिन

सबसे जरूरो चीज यह है कि किस प्रकार से जीना है। हमारी जो ट्रेडोशनल मेडि-सिन्स थी बह भी चली गई हैं और नया मेडिसिन्स से भी ग्रापने हमको डेप्राइव कर दिया है। इसलिए मैं कहना चाहता हुं कि स्राज हिन्दुस्तान में जो संधे स्रोर विकलांग होते हैं उसका मुख्य कारण पोषण ही है। ग्रन्छा खाना नहीं सिलता है ग्रीर साफ पानी पीने को नहीं मिलता है। रहने के लिये अच्छा मकान नहीं होता है। पर्यावरण द्वित हो रहा है भीर सारी नदियां पोल्य्टेड हैं। फिर ब्रादमी स्वस्थ कैसे होगा ? कोई भी नेशन तभी ग्रागे बढेगी जब उसके नागरिक स्वस्थ होंगे। हैल्दी भन भी तभी होगा जब हेल्दी बाडी होगी। मंत्री जी इस विषय से सम्बन्धित लिट्रेचर, साहित्य जनता में प्रचारित करें ताकि देशवासा जीने की कला सीख सकें।

DR. SARADISH ROY (Bolpur): Mr. Deputy Speaker, the Ministry of Health and Family Welfare is doing entirely a social welfare service. I have through the budget and have seen that last year in the supplementary under one head Rs. 16 crores have been reduced, though there was no much reduction in the total. Moreover, there is a slogan: 'health for all by the end of the century.' I would like the Central Government to implement this slegan. On examination, I have found that the allotment of budget for the Ministry of Health and Family Welfare in the First Five Year Plan, out of the total Central Budget, was 3.3 per cent; in the Second Five Year Plan, it was 3 f per cont. During the Third Five Year Plan it was 2.9 per cont. In the annual Plans of 1966-69 the expenses on Health and Family Welfare were 3.2 per cent of the total budget. During the Fifth Plan the proportion was 3.0 per cent. During 1978-79 it was 3.1 per cent and in 1979-80 it was 3.0 per cent, when in 1980 the slogan of Health for all by the end of the century' was started. This year it come down to 1.4 per cent of the total expenditure. So, you can very well imagine how within such a small amount the Central Government can implement the slogan 'Health for all by

[Dr. Saradish Ray]

the end of the contury. This is my main point. If you examine all these things you will find that though a every good slogan has been accepted and given, nothing is being done to implement it.

I find that Primary Health Centres are sought to be provided. But on examination I find that even some district headquarters are not being provided with hospitals or even health centres. Our suggestion is that at block levels and district headquarters feeder hospitals should be provided. The alarming position is that even some district headquarters are not being provided with health facilities Our suggestion is that if you want to implement this slogan of 'Health for all by the end of the century' there should be a health centre for every two Panchayats.

It is good that the Central Government want to implement the Health Guide scheme. It is proposed that the Central Government will entirely finance that scheme. But the point is that the Budget proposals do not provide any amount for the scheme, not to speak of one health guide for every 1,000 persons. That scheme is a very good one but it cannot be implemented unless the Central Government takes it up seriously, recruits people and trains them. Otherwise, it will remain a slogan only—though it is a good slogan as it happened in other cases.

This Ministry has said that they would control and/or eradicate some of the dis-Malaria Eradication The gramme was taken up long ago. But the Minister will only say that some mosquito parasites have become very obstinate, and have developed resistance, and so it is not possible to eradicate the disease now. But we find unlike the pre-independence years, when in certain areas like the eastern and coastal regions due to heavy rainfall malaria used to be there in cudemic form. But now we find that even in Delhi and other Northern areas where rainfall is less, malaria and the mosquitoes are on the increase. I am sure that the Minister will agree that some 40 years back and pre-independence days malaria

was very rarely found in these parts. This was the first programme that was taken up after Independence. If we want to implement it correctly, we should produce those drugs so that the mosquito menace can be checked.

TB control programme is a laudable one. Already my predecessor has spoken about it. In our country, 10 million people are suffering from this disease. Of this one-fourth are infectious cases. The Most unfortunate thing is that there is no proper arrangement for diagnosis of these patients. For diagnosis, X-ray films are required. But they are in short supply. Even anti-tubercular drugs are in short supply and they are very costly. disease is prevalent mainly among the poor people. And because of high prices of drugs and all that, they are the most affected persons. The main things is nutrition to these people. When the people are affected by this disease, arrangements should be made for diagnosis and proper treatment. It requires proper supply of medicine, X-ray films and all that. There are 353 TB centres, 328 TB clinics and 40066 beds in the country. But these are available mainly in metropolitan cities. In our part, I have seen that tribal people were free from this disease. But now it is spreading among them like wild fire. Arrangements should be made for opening T.B. centres in backward tribal areas so that these people can be given treatment there itself.

Regarding filaria control measures, in some parts of the country, proper treatment and medicine are not available to the affected people. Arrangements should be made so that medicines are available to these persons at cheaper rates. Proper education should also be given to these persons.

About leprosy control, an alarming situation has now developed. About 35 lakh people in our country are infected by this disease. This is one-fourth of the leprosy infected people in the world. Western Europe have already almost eliminated this disease. But in our country, it is not being checked not to speak of elimination. So, efforts should be made to see that this leprosy menace is checked.

· Family welfare programme should be given special attention. It requires both reduction in birth-rate and death-rate. Infant mortality should also be checked. Without these the family welfare gramme cannot become a success. Growth rate was 24.80 in 1971 and in 1981 census it is 24.75 per thousand. That is only 0.5 per cent has come down. So the family welfare scheme practically for years has not progressed appreciably and this programme of having family welfare requires education among the masses and it requires nourishment. It is found that the poorer sections of the population are prone to having more children, the members of their families will be much more, while the affluent people who will take good diet and who will have proper education have a low birth rate. In regard to the poorer sections, their growth rate is higher. They suffer from malnutrition, Only talking about some programme will not control this birth rate in our country. It requires upliftment of the poorer sections and 70 per cent of the people live below the poverty line. The growth of population cannot be checked without uplifting the poor people to a higher economic status.

In all these things we find that the supply of drugs and medicines has become an alarming situation. In the last few years so many people are talking about multinationals. The multinationals ruling our country in the sphere of supply of drugs. They have their supremacy in this field.

Sir. in some cases the multinationals raised the retail rate of their formulations in, the market and IDPL and other organisations are supplying raw materials to them. Here, I would like to quote an article in which it is stated:

"In many cases, IDPL's products cost more at retail price level than the corresponding products of the private sector. In a disease as crucial tuberculosis IDPL's Isoniazid costs 21.1 per cent more than Sarabhai's Nydrazid, and Sodium PAS (IDPL) costs 13.4 per cent more than Pfizer's same pro-

duct. For Metronidazole, antiamoebic, Compeba (IDPL) costs more (13.2 per cent) than Metrogyl (Unique). Vivocycline (IDPL) costs 18.6 per cent more than Doxycline (Gufic) IDPL's Oxytetracycline costs 12.9 per cent more than Day's same product."

In some cases the products of IDPL and HAL cost much more than the multinational or national pharmaceutical companies.

Another thing is that IDPL and others are supplying bulk drugs to these multinationals and they are manufacturing their formulations and selling at higher rate in the Indian market. This should be checked and for this my earnest request to the Minister will be to see that the manufacture of drugs and chemicals should come within the purview of the Ministry of Health and Family Welfare. Now, the Minister may say that it is not within the purview of his Ministry and it is the concern of the Ministry of Petroand Chemicals. The drugs and pharmaceutical industry should come within the purview of the Ministry of Health and Family Welfare who should see how these are running. The rates of multinationals are higher. Multi nationals are making huge profits. They are taking away money out of this country.

There are certain other medicines which have not been used in their own country but they are dumping those medicines in our country—which are in fact not effective. Our aim should be to provide medicines at a cheap rate and those medicines should be proper effective. No doubt hospitals and health clinics are there. But spurious medicines are there also. A few days ago there was a news item in the newspaper. In Calcutta a Minister went to check medicines in a hospital. He opened a capsule. That capsule contained sand. I do not know how these spurious drugs finding their way in hospitals and other places. In Delhi also suprious drugs are being dumped. The medicines which were discarded are being dumped here. Our Government is not preventing them to import those drugs or to manufacture

. MARCH 29, 1982

[Dr. Saradish Roy]

375

such drugs. Necessary action should be taken in this regard.

Lunacy Act was passed during the British period. It is still there. That has become absolute. But no attempt has been made to replace the same. Lunatics are not admitted. For admission they have to take a certificate from the magistrates. Since those days many developments have taken place. A Bill for health mental was introduced twenty years back. Janata and other Governments have come but nothing has been done so far. This Bill should be revised as per the present outlook and then passed. That should be done in the interest of proper care and treatment of mental patients. IDPL are not producing required quantity of medicines. They are underjutilising their capacity. If it is necessary, some more factories be established to look after the requirements and manufacture of medicines in our country.

To-day we are depending on the multinationals. They are preparing formulations and selling it. We should make our own arrangements.

There is a slogan—'there is no substitute to mother's milk'. No measures have been taken not to allow the multimationals to popularise their brands. We see in the case of smoking, there is a warning 'it is dangerous for health', but still it is going on. When Government has accepted that there is no substitute to mother's milk, enactment should be made so that multi-nationals and others should not advertise to their own interest openly stating that it is a substitute to mother's milk. Measures should be taken so that mother's milk should be popularised.

But the multi-national companies are giving advertisements as if there is a substitute of dry milk powder for mother's milk. They even depict the where the baby is taking mother's milk side by side their milk powder. But this would cause much harm to the babies and therefore the Government should take a decision immediately to enact a law wherein provisions should be made to

display that there is no substitute mother's milk. The products of multi-national companies are not a substitute for mother's milk, and therefore feed i ing of mother's milk should be encouraged. The social workers should be asked to make a propaganda that there is no substitute for mother's milk. Otherwise, the whole health programme and its implementation would be in vain.

In conclusion, I would like to say regarding the Budget that whatever we have said, "Health for all by the end of this century", will not be effected unless the budget allotment for the Ministry of Health and Family Welfare is enhanced proportionately for the implementation of all these programmes.

DR. KRUPASINDHU BHOI ((Sambalpur): Mr. Deputy Speaker, Sir, I raise support the Demands for Grans (Ministry of Health and Family Welfare) presented by our hon, soft-spoken Minister of Health. At the same time, I feel sorry that though the health and family welfare is the most important subject for all the human race in India and outside, it is not regularly being discussed on the floor of the House in each year and, if it is discussed, only five hours are allotted for the subject.

Many things had been discussed about Health and Family Welfare by my hon. colleagues. I will quote from People's Movement of Health and Family Planning inaugurated by Mrs. Indica Gandhi on the 7th Joint Conference of Central Council of Health and Central Family Welfare Council:

"The health is the standing point of all welfare. The health of nation depends on the health of the individuals."

Sir, categorically in the Sixth Plan document, it has been emphasised and the voluntary health organisations have been given guidelines that by 2,000 A.D., we will give minimum facilitities to the poorest of the poor of this country for the protection of their health. My hon. colleagues have pointed out earlier about the Plan allocation for this year and the

Sixth Five Year Plan, but I am sure that we can achieve our goal within the limited period. It is not one per cent of the total allocation for the Health and Family Welfare, for this year. It will be more than 2.4 per cent. Still, it is like a pebble falling from a mountain or dew drop in the ocean. So, the first and foremost thing is to live a life comfortably without disease and without physical disturbance. The relationship mind and body is a must. How is this relationship between mind and body is to be maintained? I am not going to take more time on discussing about health prohealth protection schemes grammes and because many of my colleagues have discussed that threadbare. But I will take more time on the menace of population explosion in the country and the world as a whole.

There is a 3-tier system of administration for health and family planning throughout the country. It is a Though we have a federal structure, we are giving all the money solve the the States. It will not problem. It is the duty of the Union Government to monitor health all the schemes and to see that all the money which the Government of India gives to the States is spent to the last penny. In the 3-tier system, the first tier is primary health centre and the sub-centres. In each block one PHC and in India we are having 5500 primary health centres and under each primary health centre, there is a provision for 5 to 6 sub-centres, 5000 population per sub-centre.

Then, there is the village health guide. The name had been changed during the Janata regime. Mr. Rai Narain created so many quacks in various parts of the country who have no qualification even upto the primary level education having been employed under the village health guide scheme. So, my request to the hon. Minister is that for further recruitment under the village health guide scheme, the minimum qualification prescribed should be matriculation so that a village health guide should have some knowledge about the day-to-day problems of society and he should know the basic things about the communicable diseases and the family

welfare programme. He should get a minimum six months training and a refresher training for another six months after five years, that is, the minimum of one year's training within a span of five years. Then only he can help to solve the problem of health at the village level, he will advise in the matter of health protection schemes and he can also advise for population control programme. He should not be allowed to give medicines which have many side effects.

About sub-centres, now in our country there is no dearth of doctors...

PROF MADHU DANDAVATE: Patients also.

DR. KRUPASINDHU BHOI: doctor population ratio is that there is 1 doctor per 2750 population and there is 1 bed per 1422 patients. By 2000 AD. we are envisaging to reach a target of 1 1000 per patients. In developed countries, they have got more money and more facilities. They have 1 bed per 500 In respect of developing countries also, except one or two countries, nobody can compete with India in this respect. This is a satisfactory situation in our country. But my suggestion is that we have got more than 2,55,138 doctors who are registered medical practitioners, including the Government and private. And we have more than 25,000 to 30,000 Sub-Centres in the country. employ on part-time basis in each of the Sub-Centres one doctor who has already registered his name after successfully MBBS Course and Courses like Ayurvedic and Homoeopathic so that he can replace the quacks who are very much dangerous to the society?

Coming to the question of the Primary Health Centres, I will give some more details when I come to tuberculosis, leprosy and other things in Primary Health Centres and, as the Hon. Minister has replied in one of his answers, by 2000 AD one Primary Health Centre will cater to a population of 30,000 in urban and semi-urban area and rural area and for hilly area and for Scheduled Caste area. It is a welcome suggestion.

[Dr. Krupasudhu Bhoi]

The report says that:

"2 to 3 doctors in each Primary Health Centre we are having and more doctors wil be employed."

13.46 hrs.

#### [SHRI HARINATHA MISRA in the Chair]

But the existing system in the Primary Health Centres does not provide in detail for pathological diagnosis and for X-ray facility. X-ray is a must in Primary Health Centre.

I do not think that it will require for than Rs. 100 crores to cater to the needs of the X-ray plant which is required for all the Primary Health Centres and I will suggest to the Hon. Minister 100 millimetre X-rays which is less dangerous to the patient and the radiation hazard will be less. That type of X-ray plant should be installed in all the Primary Health Centre so that the tuberculosis menace which is there in the country will be known to the doctors who will try to diagnose the tuberculosis.

About the 30-bed hospital, there is an indication that for one lakh population there would be one 30-bed hospital by the year 2000 AD. Still, there is also a financial constraint.

MR. CHAIRMAN: By the year 2000 AD.

DR. KRUPASINDHU BHOI: 2000 AD, not now.

MR. CHAIRMAN: I am under the impression that medical education is in the Concurrent List and it would be more appropriate to.....

DR. KRUPASINDHU BHOI: I will give my suggestion on that part of the matter. I do not know whether you will be satisfied with it or not.

I have just pointed out about hte medical education system. Our educational system is in no way inferior to any system of education obtaining in any developed country of the world. I can say this with confidence. The other day there was a discussion about the performance of the AIIMS doctors, the talented doctors of the AIIMS. A detailed discussion took place.

The Hon. Minister gave a categorical reply to this point. Previously, there was brain-drain. They were going outside the country for medical education for Post-Graduate doctor course and for MBBS Under-graduate course also. Now we can compare ourselves with any developed country, though our Research Development Wing is lagging behind. Our doctors are in no way less talented when compared to the doctors anywhere in the world.

So, in this particular medical education for doctors in allopathy, MBBS Course, MD, MS and different faculties, MCS specialisation, I will suggest one thing and it is a chronic disease in the home State of my Hon. friend, the Minister of Health, Karnataka... This capitation fee system is there not only in Karnataka but it is there in other places also. Madam Gandhi during her address categorically said that this capitation fee should be abolished. This is an Act of the State Government. They can abolish it and the State Government should be asked to have an enactment to abolish the capitation fee ....

MR. CHAIRMAN: You mean to say that charity should begin at home.

DR. KRUPASINDHU BHOI: Yes, Sir. Madam Gandhi also said in her speech that our system of education should re-oriented for rural workers. For reason a committee has already formed, I think—the Minister may something about this in his reply—for reorientation of medical education in the country. At the same time we must see that medical education not only in allopathy but in Ayurvedic and Homeopathic systems are given equal stress Avurvedic system is the only medical science where chronic diseases and longstanding diseases can be cured. We have given less stress in the plan outlay for medicines. Ayurvedic medi-Ayurvedic cines will cure fast diseases like leprosy and rheumatic arithritis. So Ayurvedic education should be given more importance in the nex year and if possible, this year itself. That is a point to be noted. Homoeopathy is gaining momentum and it should also be given equal importance. There is not much complaint about homoeopathic education.

About the training of nurses and other auxiliary forces, we have got more doctors. I think it is hundred per cent more than the nurses. To make population control a success training of femals nurses is a must. We must reserve seats in all the medical colleges for lady candidates. Nursing training should be integrated with family planning courses and the strength should be increased.

A few points more about the organisational defects. This is a department purely of a technical nature. So my point will be that there is a feeling among the doctors, scientists and technicians that their causes are not being properly examined at the administrative level. The whole set up in the Central Government from Secretary to Directors should be manned by highly qualified doctors except financial aspect which can be administered by financial persons who are capable of doing it. This is my urge and this is the feeling of the doctors of the country who have given several times memorial to the hon. Minister to safeguard their interests. I welcome the suggestion of hon. Minister, Shri P. Venkatasubbiah who replied the other day that they are going to introduce Indian Medical Service and Indian Engineering Service on the lines Indian Administrative Service. of the That is a welcome suggestion. But that will take some time from the down below level to come up. So this should be done quite soon so that the frustration in minds of the doctors will go away.

About the Health Plans, a National Health Policy has been envisaged. That had been discussed by many of my friends. About the National Malaria Eradication Programme many people opined many things' and said that the Government has not applied its mind. Malaria is coming in a virulent nature because the P.

Palciparum is a resistent variety drug. The Minister has to do something about that. There are difficities in the distribution of these medicines which will kill the These have so many other germs. ingredients with them like the DDT, BCF and other anti-malarial insecticides. the agricultural sector in this country. always we were faced with the monstrous disease. The malarial workers selling eighty per cent of the medicines on the agricultural sectors. In villages, spraying is not done properly. The malaria drug is not being sprayed properly by There is no monitoring cell for Though it is not a meance now, in the last two to three years, many people have died due to malarial diseases which were affecting the brains.

So, coming to malaria com'a, I shall urge upon the Minister to monitor it properly for the eradication of the malaria disease. We were boasting that we had already eradicated the malaria. We must Government-Mrs. congratulate this Government—and the Gandhi's Health Minister that we have eradicated small-pox. This is a great achievement in the health protection scheme. But, the most important thing is the eradication of beprosy-Under the leprosy control and eradication programme, one-thind of the total leprosy in the world is contributed by our country only. For this, we have allotted a very less amount in research and development. Our country has made a dent on the provision on lepsosy.

MR. CHAIRMAN: I think the hon. Minister is already actively seized of the issue.

DR. KRUPASINDHU BHOI: The Minister will not be seized of this issue. I would only urge upon him to provide more funds for research and development and see that this monstrous leprosy disease goes away once and for all from our country. Leprosy vaccine from the Tata Institute and other institutions is coming in. Already they have done a detailed examination and test. But, the test on the human being is yet to be completed. In the minds of the people there is this social boycot that the people are

[Dr. Krupasindhu Bhor]

suffering from leprosy. Everyone boycots them. If this vaccine comes, it will disappear. A social change has to be brought out about in the minds of the people.

MR. CHAIRMAN: Dr. Bhoi, you may now try to conclude.

Dr. KRUPASINDHU BHOI: I am just starting over the health part. I shall conclude in a few minutes. But, on family planning, you must give me 20 to 30 minutes.

MR. CHAIRMAN: Excuse me. sarted at 1336 and it is going to be Two Kindly cooperate with the Chair.

14.00 hrs.

DR. KRUPASINDHU BHOI: leprosy there is 100 per cent grant from the Government of India. We have to give more help to the voluntary organisations and have also more beds in the hospitals for the leprosy patients throughout the country otherwise it will be difficult to eradicate and control leprosy. The most important thing is that more funds should be allocated for control and eradication of leprosy.

Sir, as far as TB eradication programme is concerned I might say that 1.5 per cent of the population are suffering from radiological TB. X-ray equipment is necessary for its detection and, as such, X-ray machine should be provided in each Centre for diagnosis and treatment of TB. A TB patient has to take medicines for a year and, as such, we should provide more funds for the poor patients so that costly medicines could be made available in all the sub-centres.

MR. CHAIRMAN: Please conclude now.

DR. KRUPASINDHU BHOI: Population explosion is a menance to the country. From 1951-1981 whereas our GNP has increased by 50 per cent the population has exploded by 108 per cent. In countries like Japan, Saudi Arabia and other developed countries there is a negative growth of population.

Sir, from 1971-1981 we had 24.67 per cent as the decadel percentage growth. Our Prime Minister. Shrimati Indira Gandhi has categorically stated in speech that through persuasion and motivation we have to check the population growth so that by 2000 AD the decadel percentage growth becomes 12 per cent. I do not want to contradict it but one thing I would like to tell the hon. Minister that if by 2000 AD we do not come to the point where population growth rate is nil then keeping in view our internal resources and the available cultivable area we will not be able to sustain 780 million people to live like human beings. So we have to take urgent measures.

Sir, in 1976 when Dr. Karan Singh was the Minister of Health he said that if the State Governments will come forward with a legislation then the Centre is not going to object to it. Sir, without taking into consideration caste, religion and creed the check in population rate should be made one point programme by all the legislators Members of Parliament, doctors and human society as a whole.

MR. CHAIRMAN: You have to conclude now. It is too much. You have already taken half-an-hour.

DR. KRUPASINDHU BHOI: concluding in two minutes. Caste or religion is immaterial. At the time of Emergency there was a rumour that the Minister to see the Muslim tion control. I would request the hon. Minister to see the Muslim written by Shri Tahir Mohammad. I would have quoted all these details if I had the The Kuran is not a barrier for Everybody is in control. population favour of population control. Nobody is for forcible population control; Allah, God, Jesus-all are against it, but motivation, to have a small family norm, one child per family, nobody will oppose. So, for one child per family the incentive should be increased and it should be integrated if more funds cannot be given; by 'integrated' I mean integrating it with other programmes. We have got the IRDP. NMEP and so many other programmes in Block level. A person adopting the norm of one child per family should be

given subsidy a hundred per cent. (Interruptions) Under different Government is giving subsidy to Adivasis, Harijans, the middle-class people, the small marginal farmer. farmer and the integrated with these should be grammes, if more money cannot drained out from our financial resources My suggestion for this. for planning is this. As I have said previously also, I am for statutory liberalisation and legalisation of abortion. In all developing countries they are doing it.

MR. CHAIRMAN: Now it is over. Kindly resume your seat. Mr. Ravindra Varma.

DR. KRUPASINDHU BHOI: should not have spoken at all. Last but not least, family planning is now a tail of Department. A the Health Ministry should be formed for family planning because the problem is For the economic growth of the country, to give good education and good facilities to enable people to live like human beings, control of population is a must. My suggestion will be that, within 2.000 A.D., we must achieve a zero growth rate. The country can sustain only 700 million people by then. If zero growth rate can be achieved, even then populatioin will be nearly 800 million.

My humble request to the hon. Minister and to all the Parliamentarians is to motivate people to family planning. I request the hon. Minister to have a Parliamentary forum for population control, including therein persons like my hon. friend, Mr. Banatwalla, and others—we have professors here—to create a national consensus. In Parliament let us pass a Resolution unanimously. If we want socioeconomic changes in the country, then we have to adopt population control as our first and foremost programme and then only the other programmes.

SHRI RAVINDRA VARMA (Bombay North): Mr. Chairman, Sir, my hon. friend the Minister for Health is a very fortunate man. He presides over ar area in which there can be no divergence interests.

260 LS-13.

The Constitution of our country accepts the fact that the provision of health is one of the primary responsibilities of the State. Very recently the conference at Alma Ata—which can be described as a historic conference—declared that the main focus of the country's health system had to be on primary health care. It underlined the importance of primary health care as an integral part of the social and economic development of the developing countries.

Family Wel.

We have accepted 2.000 A.D. as the target year by which we want to assure health for all. This is a national goal. Every effort in that direction must therefore receive universal support. But our success in reaching the target will depend on a number of factors. It will depend:

- (i) on our ability to control the rate of growth of our population;
  - (ii) on our ability to control and eliminate diseases that are transmitted through unsafe drinking water; and insanitary environment;
  - (iii) on our ability to control and eliminate communicable diseases;
  - (iv) on our ability to provide primary health care and supporting curative services, referral and specialist services at appropriate levels that ensure accessibility and continuity;
  - (v) on our ability to generate and deploy the requisite technically competent and trained manpower, and to orient medical education and conditions of work to ensure that objective;
  - (vi) on our ability to make the maximum use of the potential, richness and special suitability of traditional systems of medicine and homoeopathy; and
  - (vii) on our ability to invest adequate resources necessary for the fulfilment of these objectives.

I am sure that my hon friend will have no objection to any of these objectives.

Now, Sir, my hon. friend and comrade Dr. Saradish Roy has already pointed out that the percentage of the total outlay on

### [Shri Ravindra Varma]

387

health has unfortunately been diminishing. If health and expenditure on health are merely looked upon as expenditure and not as investment in programmes that will ensure public health, which is the basis on which the nation has to be built up, then, it is understandable that there is a dwindling, a whittling down, percentage that is spent on public health. As he pointed out, from 3.30 per cent in the first plan, it came to 3 per cent in the second plan and it has steadily gone down, and it is hovering around 2 per cent. In U.K., as my friend knows, 5.4 per cent of their G.D.P. is invested in public health: 60 per cent of this is on children, the disabled, elderly and the like.

I have already referred to the percentage of the total, and I do not want to take more time of the House, except to point out the meagreffess of the outlay in view of the magnitude of the demand and the problem.

Now I would refer to the importance of drinking water supply and sanitation for ensuring public health. The WHO estimates that 80 per cent of the common ailments and diseases are carried through water-borne infections. On a conservative estimate they have said that 1230 million people in the world live without safe drinking water and 1350 million lack adequate sanitation. Sir, among the rural population, only 22 per cent had access to reasonably safe drinking water and 15 per cent had excreta disposal facilities. India, 80 per cent mortality in rural areas is due to water-borne infections. Nearly 1½ lakh villages, out of over 5 lakhs. have no facilities for drinking water, the provision of drinking water is not the same as the provision of safe, drinking Sir, a recent study has revealed that the progress in this respect is very slow. 1975, a WHO Survey found that 77 per cent of our urban people had access to drinking water and 22 per cent people in the rural areas. 75 per cent in the urban areas had excreta disposal facilities and 15 per cent in the rural areas had this The sixth plan target in this respect is to increase the excreta disposal facilities to 80 per cent of the urban

population and 25 per cent of the rural population. My hon, friend will agree that this will leave out a large percentage of our population without access to either drinking water or facilities for the 3afe disposal of excreta.

I will turn to the immunization programme. I am sure my hon, friend will not claim that the immunization programme is going according to plan. far as polio is concerned, only a few districts have been covered. Over 30 per cent of our rural population are vet to be covered by the programme. I am sure he will not hold that there is some natural immunity, for the rural population from Take the case of triple vaccine. If the benefit of immunization is to reach all, the programme has to be linked with programme for health in schools. including primary schools. There must be adequate availability, an effective delivery system, trained manpower and channels that ensure hundred per cent coverage.

With your permission, I will now deal with communicable diseases. Reference has been made to the national campaign for the cradication of malaria. Considerable progress has undoubtedly been made. I might even say that spectacular progress was made in the control and eradication of malaria. But there is a recrudescence of the menace. There is increase in the number of cases of incidence of cerebrat and emergence of resistance malaria There is no reason whatsoever, therefore, for complacency. The problem is to maintain a certain level of progress not only in terms of the use of insecticides but also in terms of the alertness that the population has constantly to maintain, to deal with a danger of this magnitude. There should be no whittling down of the gains that we have achieved in this field.

I turn to tuberculosis. Recent studies have indicated that TB continues to be one of India's top-most problems in public health. It is estimated that 500 to 600 thousand people die every year of TB. Unfortunately, my hon. friend for whom I have great respect said the other day in the House that it is not possible to give any statement about the number of deaths

due to TB, because no records are kept. This was an unfortunate answer. Perhaps it is an answer that can be justified in terms of the sources of information available to the Government: but experts calculated that nearly 500 to 600 thousand people in this country die every year of TB. 10 million people in India, according to my hon, friend, Kumari, Kumudben Joshi, are suffering from this disease. 1.5 per cent of the population—1 out of every 60 Indians suffers from TB. Of the proven drugs of efficacy, namely, Rifampicin, Pyrazinamide and INH, only INH India, if I am not is manufactured in mistaken. If we are to achieve our goal of health for all by 2000 AD, these drugs must be made available. The disease must It is not be fought on a war-footing. possible to eradicate this disease and yet, if we have a situation in which 1 out of every 60 Indians suffers from TB it is an unfortunate situation, and we may perhaps not reach our target by 2000 AD. disease must, therefore be fought on a war-footing. As in the case of the national leprosy control programme and the programme to control blindness, I would recommend that the Centre itself take over the responsibility for the fight against TB.

Sir, Reference was made to our success in combating the fell disease of leprosy. We are now committed to eradicate this disease by 2000 AD.

At the time of the 1971 Census, it was estimated that nearly 379 milion people live in areas where the disease is endemic. That was when the total population was approximately 550 million. Today the population has gone up to 684 million. So the population in the endemic area should also have gone up by approximately 24 per cent. The total population covered by the survey till October 1981 was 330 million. This leaves a population of nearly a hundred million or more still uncovered even by the survey, not to talk of detection or treatment. If the aditional 120 million people have to be covered by the Survey, we have to accelerate the speed of the survey-detection and treatment.

Now proven drugs again like Rifampicin must be available in requisite quantities

and at reasonable prices. It may not be wise to endanger operational efficiency or increase the economic burden on the nation that such a programme will entail by depending on import from outside.

Now, I shall deal with Blindness. national multicentric survey conducted in 1975 resulted in detection of 9 million blind and 45 million visually handicapped persons in the country. With the increase in population in the last seven years, this swollen. may well have launched a National Programme for Prevention of Visual impairment and control of blindness in 1976. I do not want to go into the details of this programme, but things, the programme other visualised equipping and commissoning of mobile units and equipping and strengthening of Primary Health Centres starting of eye-care units in the District Hospitals, etc. I looked at this year's report and I found in the report that by March 1982, 45 mobile units will be equipped and 1600 Primary Health Centres commissioned and 200 and odd District Hospitals will he equipped. I wanted to know whether there was some progress and what this I looked at the last year's progress was. Report. If I had the time I would have read out the two paragraphs. There is not a printer's devil to distinguish. even between one paragraph and the other, Shall I read it out? It is entertaining too. But it will also eat into the time at my disposal. There is not even a printer's devil to show any difference. This means that there has been some blindness to the question of the blind. Otherwise, my hon. friend is a very perspicacious gentleman. He is a man with considerable tenacity. I admire his tenacity. He is a tenacious fighter and there is no worthier cause than the cause of public health: to admitted talents of tenacity, his admitted ability to fight, let him fight diseases for this nation.

MR. CHAIRMAN: I think he is also frank.

SHRI RAVINDRA VARMA: There are many admirable qualities in him. But they must be put to use. Some people can never rise above petty politics. This does not show any progress. In the last

[Shri Ravinddra Varma]

two years, is it true that even the equipment envisaged for augmentation in Medical Colleges has not been purchased or commissioned?

I will now deal with Rheumatic fever are Rheumatic heart disease. Incidence of reheumatic fever in children is estimated at 3 to 10 per 100, to 50 per cent of all Cardiac cases in hospitals of India are victims of chronic valvular disease. prevalence of Rheumatic Heart disease among school children is estimated at 6 per 1000, and in Delhi it is 11 per 1000. 43 per cent of the population under 14 years suffers from rheumatic heart disnearly 6 million ease, which means centres in Delhi and Pilot children. Hyderabad have proved that prophylactic treatment is possible and effective. What is needed therefore is a national policy on rheumatic fever control which could be implemented through schools or primary health care system. I am sure, my hon, friend will devote attention to this problem.

I shall not take much time of the House on the pyramidal system of health care that my hon, friend wants to build from the village level. But when you attempt a system of this kind, it is very necessary to ensure that the village health guide has the proper training, that there is a proper inter-relation between the links of the chain, and that there is a proportionate development of services at the appropriate levels. If a link in the chin snaps or targets are not reached at a particular level, the entire system is thrown out of Therefore, the need for attention on the integrated achievement of targets at various levels cannot be over-emphasised.

Take for example, the training of Dais. My hon, friend says that every village will have one trained Dai. That means, we must have 5-1/2 lakh. Dais in this country, upto now only 3-1/2 lakhs Dais have been trained. In 30 years, we have trained only 3-1/2 lakh Dais, and how is it possible to achieve the target of 5-1/2 lakh Dais unless there is a crash programme which does not crash,

to achieve the target of 5-1/2 lakh Dais by 2000 A.D.

Further, I must draw attention to the fact that the health services in the slums are not given the attention they should be given. In the course of the next few years, the population in the slums may go up to 20 millions. In that case, what are the plans of the Government to ensure adequate primary health care in the slums, for safe drinking water in the slums, excreta disposal facilities in the slums especially in big cities like Bombay, which I have the honour to represent?

Now, I turn to medical education. You are quite interested in this subject, Sir.

MR. CHAIRMAN: I just pointed out that medical education was in the Concurrent List.

SHRI RAVINDRA VARMA: All right; I shall deal with subjects which you think are of legitimate interest to this House.

The aim is to produce an adequate number of trained men of calibre, competence, knowledge and experience in modern medicine and surgery as well as indigenous systems and homoeopathy. Nearly 11,000 graduates are being produced every year, but you see the paradox of inadequate numbers on the one hand, and unemployment on the other, and migration to developed countries, what is described as the brain drain. In 1971. out of 14000 immigrant physicians in the United States, 9000 were from Asia, particularly from India and Pakistan. Efforts must be made to tackle this grain. Tanzania, for instance, made an experiment—that of modifying professional health education so as to steer it away from international norms and orient it towards national needs so that the graduates may be less suited for service in recipient countries and more suited for dealing with national needs, in the country. It may be argued that this is a shortsignted masure, because we do not want any dilution of competence in our medically trained persons. Therefore, it may be necessary to find out some via media of interweaving medical education with

Min. of Health & Family Wel.

long periods of field service including rural service.

I am very glad that the Government is proposing to formulate a new national medical and health education policy. I had the time, I would have read out the appropriate paragraph of the report. I welcome this proposal. But, they have Medical also appointed a Review Committee under a very comable physician and surgeon patent and Shri Shantilal Mehta. I hope, would be made to expedite the report of this Committee and formulation of this policy, so that the needed reforms in medical education can take place without further delay.

Improving the salaries and conditions and introducing career development schemes are essential if you want to ensure that medical services are made available in the rural areas.

The Third Plan made some suggestions in this regard. It made a camparison benefits like the House Rent Allowance and City Compensatory Allowance etc. that are given in cities and pointed out how there are no such allowances available to people who want to go to the rural areas to work there. Now I don't know whether my hon, friend will regard the Third Plan as an archaic document. He can bring it uptodate but though must be given to these problems.

Now. I refer to admission in the colleges. It is riddled with corrupt practices that undermine all norms that an educational institution must follow. There is manipulation of marks, capitation fees to which somebody referred, ranging from Rs. 20,000 to 2 or 3 lakhs. I understand that in the Andhra colleges, my Hon. friend, the Minister for External Affairs will bear testimony, one and a half lakhs to two lakh rupees are today taken as capitation fee.

MR. CHAIRMAN: The only consolation is that perhaps it is all pervading.

SHRI RAVINDRA VARMA: Sir, when we breath all prevading pollution, then we have to look up to the Minister to save us from that pollution.

PROF. MADHU DANDAVAE: That is a global phenomenon.

SHRI RAVINDRA VARMA: Then, Sir, there is the question of falling standto which references have been made. I would suggest that the Government should set up a statutory body like the University Grants Commission to deal with medical education, or at least ensure that a special department is created in the U.G.C. to deal with medical education.

Now, Sir, I want to deal with Delhi hospitals. Reports about the sorry state of affairs in the hospitals appear every day in the newspapers. When I make this statement, I am not doing so to irritate my Hon, friend. I know he is as concerned as I am with the deteriorating public health in this country conditions of service to the patients. Sir, there is deterioration of conditions medi-care in hospitals, delay in attention. difficulty in obtainig beds even for urgent cases, inadequate attention, carelessness and callousness, overcrowding, callously accommodating two or three patients on the same bed. Today, earlier we were talk ing of one belt being used to fasten three passengers to the seat of an airplane. Now, accomodating two patients or three patients on one bed, not necessarily afflicted with the same disease, accommodating patients in lobbies, on floors, betbeen cots, dirty linen in hospital—I don't want to wash them here—choked public conveniences. All these are known to the Hon. Minister more than they are known to me, because I think he is a man who visits these hospitals, not necessarily for treatment, but for supervision. therefore, whatever, I have said is an understatement and if conditions are like this including the tragedy of errors, that is sometimes enacted in children's wards, then Sir, he must devote serious attention to the condition of these hospitals.

Now, Sir, many committees were appointed in Délhi to go into the conditions of the hospitals—the Rao Committee the Jain Committee, the Varma Committeenot me-the Sindhu Committee, and all these Committees have submitted reports. Are they adorning the alcoves and devecots of your Ministry, my friend? Why [Shri Ravindra Varma]

is it that they are not implemented? If half of these suggestions had been implemented, in time, we would have been saved from many of the difficulties that we are facing today. We have a strange situation where three patients occupy one bed in the Government hospitals and 50 per cent of the beds in the other hospitals, colony hospitals—as they are called—or sometimes more than 50 per cent of the beds are vacant.

Sir, a scheme was drawn up to make use of these hospitals as satellite hospitals. These Committees recommended the setting up of a regional board of management for these hospitals to bring about complementary and harmonious development of services, to avoid duplication of sophisticated departments, etc. Nothing has been done with regard to these recommendations.

Another recommendation was that the colony hospitals should be utilised as stations of intermediate health care. This too has not been implemented.

Then, Sir, there is the absence or inadequacy of accident service. The coordinated trauma Service that was to function in the Safdarjung Hospital, has been converted into the General Hospital attached to the Medical College.

Sir, you have told me that there is hardly any time left; but if you will permit me, I shall refer to drugs. I shall not take much time. The Technical Committee on Drugs recommended a ban on Tetracycline in liquid, Penicillin Eye Ointment and Phanacetin. Has this ban been implemented? Are these the only drugs which have been proved to have injurious effects?

In answer to a question, the Minister told the House in 1980—when he was still a novice in the Ministry—that the toxic effects of six drugs had come to notice, and action was being taken. One of them was Amidopyrin. This is banned in more than 20 countries of the world. It is reported that more than 33 formulations of Amidopyrin, including Analgin

are being manufactured and sold in this country. Why?

Nor are these the only drugs. We don't have our own mechanism to monitor the effects of drugs. We live on borrowed information, delayed information and delayed action—with hesitation at that. There should be an official Drug Bulletin in this country like "The Prescriber" in the United Kingdom which gives information on the uses, abuses and adverse effects of drugs.

The enforcement of the Drugs Act is very important. Adequate number of laboratories must be available, at least at the sub-divisional level; and there must be adequate consumer education backed by deterrent action.

It will not be correct if I don't make any reference to family welfare. (Interruption) It is something which affects everybody. I began by emphasizing the importance of family welfare measures.

MR. CHAIRMAN: Please leave some issues for others also.

SHRI RAVINDRA VARMA: Yes, Sir, I will. But I want to be on record as supporting the need for family welfare. The importance of this cannot be overstated. This depends, as you know, on education, availability of instruments and many other factors into which, unfortunately for lack of time, I cannot go.

I also emphasize the need for research and for ensuring that adequate attention is given to indigenous systems of medicine and homoeopthy—Ayurveda, Unani, Siddha and Amchi, i.e. the Tibetan system of medicine. Here I would say that if we do not pay any attention to preserving the Tibetan system of medicine in India, then it is not possible to expect that any country in the world will offer such facilities. And this system which has been proved to be an effective system in relation to many disease, may disappear.

I am grateful to you, Sir, for the in: dulgence shown to me. I thank you. I wish the hon. Minister and his colleague well in dealing with the gigantic problems of public health in this country.

अर्थे तित्र कुमार सिंह ठाक्र (खंडवा) : मनापति महोदय, मैं हैल्थ मिनिस्ट्रो की डिमांड्ज का समर्थन करते हुए निवेदन करना चाहना हूं कि ब इं: मजद्भरों में टी० बी० का रोग बहुत भयानक रूप में फैल रहा है। मध्य प्रदेश में 20 से 40 लाख बीड़ी मज़दूर रहते हैं। उन को इस रोग के कारण काफ़ी कठिनाइयों का सामना करना पड़ता है। इससे जहां उनकी मार्थिक स्थिति डांवांडोल हो जाती है, वहीं उनकी फ़ैमिली के मुखिया के न रहने पर सारा आधार बिगड़ जाता है। मैं श्रापके माध्यम से मंत्री महोदय से निवेदन करना चाहता हूं कि जहां जहां भी ब'ड़ी बनाने से सैटर्ज़ हैं, वहां टी • बी • ग्रस्पताल बनाए जाएं। ग्रगर टी० बी<sup>०</sup> ग्रस्पताल बनाना सम्भव न हो, तो कम से कम मेन ग्रस्पताल में टी० बी० के पे*जें* न्ट्स के लिए ग्रलग से बैंड्ज की व्यवस्या की जाए। मेरे निवचिन क्षेत के बुरहानपुर में बीड़ी का बहुत काम होता है ग्रौर बुरहानेषुर में 100 बैड के ग्रस्पतान की राज्य सरकार ने स्वीकृति दे दी है। हम।रे नये बोत सूत्री कार्यक्रम में हमारो नेता श्रीमती इन्दिरा गांधी ने टी० बी० को इरीडीकेट करने के लिए, लियरोसी ग्रीर ग्रांखों की समस्याग्रों को हल करने के लिए बहुत जोर दिया है, इसलिए मैं यह चाहूंगा कि सैन्ट्रल गवर्नमेंट मध्य प्रदेश में एक टीम जरूर भेजे ग्रीर विशेष कर हमारे बुरहान्पूर में उस टीम को जरूर भेजे क्योंकि वहां पर लगभग 10 से 15 प्रतिशत टी० बी० से लोग पीड़ित हैं। इसलिए वहां पर इस सम्बन्ध में स्रावश्यक कार्यवाही करना नितान्त स्नावश्यक है।

2000 ए डी० तक हमारे शासन ने हैल्थ फीर झाल का लक्ष्य रखा है। इस स्कीम की ग्रगर लागू किया जाएगा, तो सारे लोगों को फ़ायदा होगा। हमारे देश के लोगों को पूरी पूरी तरह से एक श्रोर तो दशइयां उपलब्ध की जाएंगी, जितसे वे बीमार न रह सकें ग्रीर दूसरी तदफ जो सुरक्षा के उपाय हैं, वे सारे किये जाएंगे। मैं यह चाहता हूं कि इन लक्ष्यों को प्राप्त करने के लिए ग्रभी से हमें तेजी से कार्यवाही करनी चाहिए।

म्राज जो गांवों के स्वास्थ्य रक्षा केन्द्र हैं, पो० एव० सो० ग्रौर मिनी पो० एवः सी० हैं, उन को दुर्दशा है ग्रौर वहां पर लोगों का ठोक से उपचार नहीं होता है। उनके पास कोई वाहन नहीं होता है स्रौर जरा सा कोई गड़बड़ी वाला मामला ग्रा जाता है, कोई गंभीर रोगी भ्रा जाता है, तो उनको वे सारे साधन उनलब्ध नहीं होते हैं, जिनके लिए हम निर्धारित कर रहे हैं श्रीर का वहां ठोक से इलाज नहीं हा पाता है ? इसलिए मैं चाहता हूं कि ये जो पी । एव० सो० हैं या मिनी पी० एच० सी० हैं, इनको बहुत मजबूत बनाया जाए।

एक बात और कहता चाहता हूं और वह यह है कि रोप्रोरियेन्टेशन प्रोप्राम होना चाहिए, डाक्टरों के लिए रिफेशर कोर्सेन होते चाहिए। ग्राज उन की कोई व्यवस्था नहीं है। एक बार जो डाक्टर मेडीकल कालेज में ग्रपने विद्यार्थी जीवन में पढ़ लेता है, उसके बाद जो बाद में डिसकवरीज होती हैं, जो नई खंजें होती हैं ग्रौर नये नये प्रयोग होकर सामने म्राते हैं. नई-नई दवाइयां म्राती है, टेकनीक भ्राती हैं, उन के ज्ञान का भ्रमाव उसकी रहता है और रोगी को उन का लाभ नहीं मिल पाता है। इसलिए मेरा कहना यह है कि री-प्रोत्येन्टेशन प्रोप्राम बना कर स्रीर रिफ्रोशर कोर्सेज बना कर सारे देश में डाक्टरों के लिए ग्रीर नसीं के लिए प्रोग्राम होना चाहिए।

श्राजकल दवाइयां काफ़ी महंगी हो गई हैं श्रौर बहुत सी दबाइयां ऐसी [श्री शिव कुमार सिंह ठाकुर]

हैं, जोकि एक अशम आदमी की पहुंच के बाहर है। मैं चाहता हूं कि हमारी जो जेनरीक दवाइयों के बारे में पालिसी है, जिस को ग्रमी पेट्रोलियम मिनिस्ट्री देखती है, उस को हैल्य मिनिस्ट्री को देखना चाहिए क्योंकि स्वास्थ्य मिनिस्ट्री से उनका सम्बन्ध रहता है। मैडीकल कालेजों में विद्योर्थी जैनरक ड्रग्स के बारे में पढ़ते हैं लेकिन बाद में जब ब्रांड नेम से दवाएं ग्रात: हैं ग्रीर मकीली पन्नी में वे ग्राती हें उन के कारणचस्रौर विज्ञापनों के कारण हमारे जो पेशेंट है वे भटक जाते हैं ग्रीर डाक्टर ग्रपने कमी शन के कारण या के मिस्ट अपने आधिक लाभ के कारण उन दवाइयों को खपाने की को शिश करते हैं। इस से जहां एक ग्रोर पेगेंट की ग्रपनी पहुंच के बाहर ज्यादा पैसे खर्च कर के उन दवाइयों को प्राप्त करना होता है, वहां उनको सही दवा भी नहीं मिलती है। मैं स्राप को बताउं कि ए०पी०सी० जो कम्माऊंड है, वह एक पैसे में दो गोलियां मिलती हैं लेकिन ए०पो०सी० का नाम बदल कर उसको विकोरिल, एनलजिन, सेरीडोन, नोवलजिन ग्रीर वेदन। निग्रह रस के नाम से 30-40 पैसे में बेचा जाता है। इसी तरह से क्लोरो-एम-फेनीकॉल जोकि एक बेसिक ड्रग है, इस को क्लोरामाइसीटीन ग्रीर वेन माइसीटीन बना कर जब बेचा जाता है, तो उस की कीमत 10 गुना वढ़ जाती है। मैं चाहता हूं कि एक कानून लागू किया जाए, जिससे रोगियों को ऋधिक पैसे न देने पड़ें और वहीं सही दवाएं भी उनको उनलब्ध हों।

ग्राज हम क्या देखते हैं कि एक पान की दुकान वाला भी एक केमिस्ट बन गया है, एक डाक्टर बन गया है ग्रीर लोगों को इस तरह की ग्रादत पड़ गई है कि वे वहां से सेरीडोन ग्रीर एनासीन लेकर खाते हैं जिनके ग्राफ्टर

इफेक्ट्स के बारे में उसकी आनकारी नहीं होती है। अपनी संग्लता के कारण और उन दवाइयों के ज्ञान के अभाव के कारण, वे लोग उन दवाओं के चक्कर में पड़ जाते हैं और बोड़ी की रेसिसटेंस की एक सोमा के बाद जब वे ऊंची पावर की दम खाते हैं, तो उपको वे गहन नहीं कर पाते हैं। लोगों की जो इस प्रकार की एक अदिन सी होती जा रही है, उन को चैक करने के लिए जो लायक डाक्टर हैं, वे ही उन को दवा दे सके इस तगह की ज्यवस्था कानून में होना चाहिए। इस प्रकार कानून बनाया जाना बहुत उनादा औवश्यका है।

हमारे देश में फीमली प्लानिंग का एक बहुत बड़ा सबाल है। छठा पववर्षीय योजना के प्राचन में जनसंख्या 1.9 प्रतिशत का दर से बढ़ने यानो प्रति एक हजार के पीछे 33 व्यक्तियों की जन्म दर वृद्धि का अनुमान लगाया गया है। पिछले 28-30 सालों में हमने फीमलो प्लानिंग के अपने देश में जो लक्ष्य निर्धारित किये थे उनको प्राप्त किये जाने को जितनी तेजों और तत्परता से कोशिश की जानी चाहिए थी उतनी नहीं की गयी। इनना पैसा खर्च और समय खर्च करने के बाद भी इम सम्बन्ध में अपने हम लक्ष्य प्राप्त नहीं कर सके हैं। इसके लिए जिम्मेदार विचारात्मक व राजनैतिक योजना बनायी जानी चाहिए।

1950 में हमारे यहां जन्म दर दों प्रतिशत से बढ़ कर 1971 में 2.2 प्रतिशत हो गयी है। योजनाकारों ने यह सोचा था कि 1974 तक प्रति हजार 32 तक और 1985 तक प्रति हजार 25 तक जन्म दर प्राप्त करने का लक्ष्य हासिल कर लिया जाएगा। इसको पूरा करने में हम काफी पिछड़े हुए हैं।

14.47 hrs.

ffiva:m

[MR. DEPUTY SPEAKER in the Chair]

1974 तक हमारी जनसंख्या की दर 32 प्रति हजार थी जो कि 33-34 प्रति हजार हो गयी है। ग्रगर यह गति रही तो अस शताब्दी के ग्रन्त तक हम 93 करोड़ 30 लाख हो जाएंगे। इसके चेक गरना बहुत ग्रावश्यक है। इसम हमारी भारी योजनाएं गड़वड़ा जाएंगी। पीने के पानी, सड़क बनाने, बिजली पहुंचाने जितने भी किसानों कः उन्नित के कार्थ हैं, उद्योगों के विकास के कार्य हैं उन सब की सारी की मारी योजनाएं लड़खड़ा जाएंगी । इसलिए ौ मुझाव देना ना।ता हु कि--जैसा कि हमारे साथी डा० भोई सुझाव दे रहेथे— श्रबोर्शन को कानूनी मान्यता दिया जाना ग्रावण्यक है। अबोर्शन के समय वैवाहिक जीवन के बारे में जो कुछ पूछा जाता है वह र पूछा जाए ग्रीर जो भी जानकारी दी जाती है उसको गुप्त रखा जाए।

म्रपने देश में पुरुषों की वैवाहिक म्राय् 25 वर्ष शौर महिलाओं की 21 वर्ष कानूनी रूप से निर्धारित की जानी चाहिए और इस पर सस्ती से पालन किया जाना ग्रावश्यक है।

मैं एक बात यह कहना चाहत। हूं कि हमारे जो होस्पिटल्स हैं उनमें फेमिली प्लानिंग के लिए कम से तीन वाहन, तीन जीपं होनी ग्रावश्यक हैं। फेमिली प्लानिंग के कार्यक्रम को चलाने के लिए ये बहुत ग्रावश्यक हैं। जहां हम इतना रूपया खर्भ करते हैं वहां पर इस महत्वपूर्ण कार्य के लिए, मैं नहीं समझता कि यह बहत बड़ा खर्चा होगा।

हमारे सरकारी कर्मचारी चाहे केन्द्र में हों, चाहे राज्य शासन में हैं या दूसरी संस्थाश्रों में हों, जो सरकारी कर्मचारी फेमिलो । शानिंग को मानते हैं, इस कार्यक्रम को ग्रमन में लाते हैं उनको सेवा में वेतन वृद्धि दी जांनी चाहिए, उनको श्रीर भी इन्सेन्टव दिये जाने चाहिए। अगर वे मकान वगैरह बनाते हैं तो उनको मुलभ लोन उपलब्ध कराया चाहिए जिससे इस प्रकार के कार्यक्रम को तेजी से ग्रमल में लाने की रुचि उत्पन्न हो ।

Family Wel.

एक सुक्षाव मैं यह देना चाहता हं कि किसो को भी कानुन तोड़ने की इजाजत नहीं दी जानी चाहिए। जो हमारे एम० पी० एम० एल ए० एम० एल सी० हैं उनके लिये भी नियम बनाया जाना ग्रावश्यक है। जिसके दो या तीन वच्चों से ज्यादा हों उनको विधान सभाग्रों या संसद् में न म्राने दिया जाए। इस तरह से भी लोगों पर इस कार्यक्रम का प्रभाव पहेगा।

फेमिली प्लानिंग प्रोग्राम हमारे संविधान की कन्करेन्ट लिस्ट में है। बहुत से राज्य शासनों को इस कार्यक्रम को जितनी तेजी से अमल में लाना चाहिए, उतनी तेजी से वे इसको अमल में नहीं ला रहे हैं। जो राज्य सरकार फेमिली प्लानिंग कार्यक्रम पर तेजी से ग्रमल नहीं करती हैं ऐसी राज्य सरकारों को स्रोवर ड्राफ्ट को ग्रार० बी श्राई० में जो फेसिलीटी मिली हुई है वह फेमिलिटी उनको न दी जाए।

वास्तव में फेमिली प्तानिंग का एक विज्ञाल कार्यक्रम है। इस कार्यक्रम को तेजी स ग्रमल में लाने के लिए एक सेप्रेट मिनिस्ट्री कायम की जानी चाहिए। इस कार्यक्रम को किसी भी धार्मिक ग्रन्थ, गीता, बाईबल, कुरान—में विरोध नहीं किया गया है। यहां बनातवाला साहब भी बैठे हैं, हमारे स्रौर भी माननीय सदस्य बैठे हैं, सभी इसमें सहयोग करेंगे। हम सब सदस्यों को मिलकर एक प्रस्ताव पास करना चाहिए **ग्रौ**र बिना कास्ट, कलर, क्रीड ग्रीर रिलीजन के फैमली प्लानिंग कार्यक्रम को सभी के लिए सख्ती से लागू करना चाहिए। ''मास इन्वाल्वमेंट

[श्रं। शिवकुमार सिंह ठकुर]

की जो कमी है, ग्राम ग्रादमी को समझने की जो कमी है, मैं चाहता हूं कि हम सब मिलकर ऐसा रास्ता निकालें ताकि सभी लोग इसमें रुचि लें। भारतीय जनता पार्टी के नेताग्रों से भी मैं कहना चाहता हूं कि उनकी जो पुरानी हठ थी चुनाव जीतने की, वह तो हार में बदल गई है, इसलिए ग्रब तो कम से कम सही रास्ते पर ग्रा जाएं श्रौर हमारे साथ मिलकर देश के लोगों से कहें कि उस कार्यक्रम में सहयोग दें।

उपाध्यक्ष महोदय, जैसे-जैसे जनसंख्या में वृद्धि हो रही है श्रीर श्रीद्योगिकरण हो रहा है वैसे-वैसे वाटर पोल्यूशन श्रीर एयर पोल्यूशन हो रहा है। जंगलों के कटने के कारण भी पर्यावरण दूषित होता जा रहा है। इसलिए जो भी उद्योग लगते हैं, चाहे वे गंगा के किनारे हों, जमना के किनारे हों, ताप्ती के निकानरे हों, नमंदा के किनारे हों, वहां पर सख्ती से इस बात का पालन कराया जाए कि उनका जो वैस्ट है वह नदी में न मिले श्रीर किनारे के ग्रामवासियों को स्वच्छ पानी पीने के लिए मिले।

ग्राज डाक्टरों के लिए वेतन भी बहुत कम है। मुझे खुशी है कि मध्य प्रदेश में तो चौधरी ग्रायोग इस पर विचार कर रहा है, दूसरे प्रदेशों में भी इस पर विचार किया जाना चाहिए ग्रीर डाक्टर्स को ग्रुक्छा वेतन मिलना चाहिए ताकि व खुशी से ग्रामीण, ट्राइबल ग्रीर पहाड़ी इलाकों में जाकर गरीब जनता की सवा शिक से कर सकें।

ब्रेन-ड्रेन के बारे में भी सोचने की श्रावश्यकता है। श्राज हमारे यहां नर्सेस से ज्यादा डाक्टर हैं, लेकिन उनका उपयोग ठीक से नहीं हो पा रहा है। श्राज गांवों में डाक्टर्स की कमी है श्रीर दूसरी श्रीर हमारे डाक्टर्स सुविधाश्रों के श्रमाव में दूसरे देशों में चले जाते हैं। इसकी चैक करने की भी श्रावश्यकता है।

उपाध्यक्ष महोदय,----''विकलांग वर्षं'' **बी**त गया । बहुत से विकलांगों की सेवा की गई, लेकिन ऐसा न हो कि केवल विकलांग वर्ष में ही सेवा की जाएं, भविष्य में भी उनकी स्रोर ध्यान दिया जाना चाहिए। "जयपुर फुट" नाम से डाक्टर सेठी ने हमारे देश को बहुत ग्रच्छी चीज दी है, उसको प्रोत्साहित किया जाना चाहिए। माननीय प्रधान मंत्री जी ने भी कहा है कि "विकलांगों को दया दान की जरूरत नहीं है, उनको सहयोग ग्रौर सद्भावना श्रीर काम के अवसर देने की आवश्यकता है।'' मैं चाहुंगा कि केवल विकलांग-वर्ष में ही नहीं बल्कि ग्राने वाले समय में भी उनको पूरी सुविधाएं देकर ग्रौर उनके साथ मानवीय व्यवहार करके सबके साथ उन्नति करने में मदद की जाए।

टी० बी॰ से हमारे देश में प्रतिवर्ष 5 लाख लोग मरते हैं। इसके बारे में भी विशेष ध्यान देने की ग्रावश्यकता है ग्रीर लेप्रेसी के बारे में भी तेजी से कार्यक्रम नहीं न्चलाया जा रहा है। इन कार्यक्रमों में तेजी लाने की ग्रावश्यकता है।

म्रंत में मैं एडल्ट्रेशन के बारे में कहना चाहता हूं। यह कार्य नगर पालिका मौर नगर निगम के म्रधिकार क्षेत्र में म्राता है। तेल, दाल म्रादि मन्य चीजें सही मिलती हैं या नहीं, इसको देखा जाना चाहिए ताकि लोग बीमारी से बच सकें। इस कार्य को नगर पालिका मौर नगर निगम के बजाए हैल्थ डिपार्टमेंट के म्रंतर्गत लिया जाना चाहिए ताकि देश में विषैला वातावरण पैदा न हो।

इन शब्दों के साथ मैं स्वास्थ्य विभाग की मांगों का समर्थन करता हूं।

श्रो राम विलास पासवान (हार्ज.पुर): माननीय उपाध्यक्ष महोदय, अभी काफी साथियों ने ऋपने विचार रखे हैं। मुझे खुशी है कि इस बार स्वास्थ्य मंत्रालय की मांगों को भी इस चर्चा में शामिल किया गया है।

हमारी दो समस्याएं हैं। एक है जहां म्बास्थ्य सेवा उपलब्ध नहीं है। गांवीं में लोगों के लिए, गरीव लोगों के लिए स्वास्थ्य सेवा उपलब्ध नहीं है। दूसरा जहां स्वास्थ्य सेवायें उपलब्ध है क्या वे सही मानों में उपलब्ध है या नहीं। इन दोनों मुद्दों के बीच में सारी स्मस्यायें घिरी हुई है।

न्नाप सहमत होंगे कि जो थोड़ो बहुत स्वास्थ्य सेवायें उपलब्ध है भी वे शहरों में हो उपलब्ध हैं ग्रौर वहीं देहातों के लोग म्राकर म्रपना इलाज भी करवाते हैं। सरकारी कर्मचारियों के लिए जी स्वास्थ्य योजना है एस्टीमेंट्स कमेटी ने 26 तारीख को उसके बारे में रिपोर्ट दी थी। सो० जी० एच० एस० में किस तरह का भ्रष्टाचार है, किस तरह का बंगलिंग है, वह उसने उस रिपोर्ट में ग्रापके सामने रखा है। उसमें जाकर मैं ग्रापका समय लेना नहीं चाहता हूं। सबसे पहले तो मैं यह कहना चाहता हं कि ग्राप बताएं कि जब श्राप रिपोर्ट लिखते हैं तो उस में जो म्रांकड़े देते हैं, वे कहां से प्राप्त करते हैं। मैं एक उदाहरण देना चाहता हूं। काला श्रजार के मामले को श्राप लें 1977 में पहली बार जब मैं यहां जीत कर स्राया था स्रौर सरकारी पक्ष में मैं बैठता था तब मैंने इस सवाल को पहली बार उठाया था। तब राज नारायण जी स्वास्थ्य मंत्री हुम्राकरते थे। उन्होंने जः म्रांकड़ा दिया था उसको मैंने तब चैलेंज

किया था। मैंने कहा था कि दो हजार लोग श्रकेले मेरे जिने में वैश ली जिले में मरे हैं। राज नाराम्रण जी ने तब मात्र सात संख्या बताई थी। जितना मैं ग्राप से झगड़ा करता हूं उस समय भी मैंने उनसे उतना ही झगड़ा किया था ग्रौर उनकी चेलेंज किया था। तब विहार के डायरेक्टर ने जा कर रिपोर्ट को कि 1100 के करोब लोग मरे हैं। मैंने फिर कहा था कि यह गतत रिपोर्ट है, ब्राप इसको जांच करबाइये। जगदम्बी प्रसाद जो यावत्र ने जाकर जांच करने के बाद कहा था कि करीब 1700 मरे हैं। मैंने फिर भी कहा कि दो हजार से ग्रधिक मरे है। फिर डब्ल्यू० एच० ग्री को तफर से काफो वहां सहायता दी गई। उन्होंने ग्रपनी टीम भेजी ग्रौर उसने रिपोर्ट दो कि दो हजार स ग्रधिक लोग मरे हैं। मुझे खुशो है कि इस बोमारा पर काबू पर लिया गया। लेकिन फिर भो छुटपुट घटनाएं ग्राव भो घट रही हैं। ग्रन ग्रापने वार्षिक रिपोर्ट के पेज 11 पर लिखा है कि पूरे बिहार में का ना ग्रजार से पीडित लोगों की संख्या 11554 है ग्रीर मरने वालों की मान 33 है। काला अजार ऐसी बोमारी है कि अगर यह सैंकिड स्टेज में पहुंच जाए तो रोगो का मरना निश्चित हो जाता है। एक सर्वेक्षण किया गया था और उस में यह निष्कर्ष निकाला गया था। इसी सदन में उस पर चर्चा भी हुई थो, कालिन एटेंशन के रूप में तथा दूसरे रूपों में। भ्रापने जो रिपोर्टदो है उसमें कहा है कि 33 ब्रादमी मरे है। चंकि यह बोमारी अब वहां बहुत भयंकर रूप में नहीं है, इसलिए मैं उस में जाना नहीं चाहता हूं लेकिन मैं इतना जरूर कहना चाहता हूं। कि ग्राप बताएं कि जो रिपोर्ट लिखी जातो है वह किस माद्यार पर लिखी जाती हैं। गम्भोरता से ग्रापको पता लगाना चाहिये कि कि क्या वास्तव में 33 ग्रादिमयों की हो मृत्यु हुई है। दूसरी जगहों पर भो काला

# [श्री राम विलास पासवान]

अजार का प्रकोप शुरु हो गया है। कल को इस बीमारी के जम्जं कहीं दूसरी जगह पर भी पहुंच गए और वहां भी यह बीमारी फैल गई तो फिर इस पर काबू पाना मुश्किल हो जाएगा और रोगों को मौत के मृह में जाने से कोई बचा नहीं सकेगा। यह एक संकामक बीमारी है। जिस परिवर में यह घुस जाती है उसकों समाप्त कर देती है। एक एक सुई को कीमत दो सो और ढाई सी रुपया होता है और देश में यह मिनती भी नहीं है।

<mark>ग्रापने</mark> बताया है कि देश में कृत मिलाकर 1981-82 में 5686 प्राथमिक स्वास्थ्य केन्द्र थे ग्रीर 1982-83 में न्नाप दो सौ प्राथमिक स्वास्थ्य केन्द्र खोलने जा रहे हैं। यह ठीक वात है कि ग्रापके पास फंड्ज़ कम हैं। सब से पहले तो देखा यह जाना चाहिये कि मनुष्य का स्वास्थ्य ठीक हो। वह स्वस्थ रहेगा नभी कोई दूसरी चीज हो सकती है। स्वास्थ्य खराव हो जाएगा तो कोई चीज ठीक नहीं चल सकती है। इसके लिए ग्रापको पैसे की स्रावश्यकता होती है। स्राप टारेगट भी फिक्स करते है। कुछ वातें हैं जिन का ग्रापको पहले से पता होना चाहिये या भ्रापको पता करना चाहिये। एक तो हमको अभी तक पता नहीं है कि देश में कितने लोग बें।मारी से ग्रसित हैं। कोई नेशनल सर्वे नहीं कराया गया। जब कोई बीमारी वढ़ जाती हैतो ग्रादमी <del>ग्रस्पताल</del> जाता है । गांव का गरीव श्रादमी तो जिला ग्रस्पताल तक भी नहीं जा पाता, ब्लाक ग्रस्पताल भी नहीं पहुंच पाता । वह बेचारा गांव में ही मर जाता है । तो कम से कम एक बार पूरे देश में सर्वे हो जाये कि कितने लोग हैं ग्रीर किनको क्या बीमारी है। ग्रभी एक माननीय सदस्य ने बताया एक हमारे देश में सबसे ज्यादा टी० बी० है, श्रंधापन है श्रीर

मलेरिया है ; ग्रीर इन सब के बोछे पौष्टिक स्राहार की कभी है। हमने बिहार में सुझाव दिया थाजो स्कूल में जाने वाले बच्चे हैं प्राइमरी स्टेज तक सरकार उनकी एक वक्त का भोजन दे। एक गरीब घर का बक्क्वाजो घर से खाकर नहीं ग्रा सकता है वह शाम तक भूखे पेट पढेगा श्रौर घर पर जायगा खाना मांगेगा तो मां कहेगी कि गाय ग्रीर भेंस चरा लाग्री वहीं खाना जिलेगा. तो उस लड़के का स्वास्थ्य कैसे ठीक रह सकता है। नतीजा यह होता है कि वह हमेशा बीमारी से ग्रसित रहता है। इसीलिए जिल्ला भी यह बीमारिया है बच्चों में, खासकर अंधपन दनिया में जितना है उसका 33 प्रतिशत हमारे देश में बच्चे ग्रंधे हैं। इसलिये मेरा सुझाव हैं कि प्राइमरी स्टेज तक के वच्चों के लिये कम से कम स्कूल में एक वक्त के भोजन को व्यवस्था सरकार को करनो चाहिये।

एक तरफ़ तो ऐसं लोग है जी मेडिकल ग्रसिस्टेंस से वंचित हैं, ग्रोर दुसरी तरफ़ जहां हैं भी ग्रस्पताल तो वहां क्या सुनने को मिलता है? दवाई की कमी है, मिलती नहीं है। सरकारी कर्मचारियों को छोड़ दिया जाय, ग्राम लोगों को पर्ची लिख कर डाक्टर दे देंगे कि दवा खरीद लाम्रो। वह कहां से खरीदेगा दवायें भी जो मिल रही हैं वह भी नक्ली मिल रही हैं। ग्रध्यक्ष महोदय ने हाल ही में चिन्ता व्यक्त की है। नक्ली दवाग्रों के खिलाफ कोई कार्यवाही नहीं की जाती है। उसको बनाने पर कोई ग्रसर नहीं होता है जिसकी वजह से नक्ली दवायें बनाने के कारखाने दिन पर दिन बढ़ते जा रहे हैं। जो डाक्टर या ग्रस्पताल हैं वहां दवाग्रों को टैस्ट नहीं किया जाता है कि चलने लायन हैं भी कि नहीं। दबा बनी ग्रस्पताल में चलनी शुरु हो गई और लोग मरने लगते हैं। तो कम से कम जो दवायें तैयार की जाती हैं उनका ग्रस्पताल में लाने से पहले टैस्ट कर लिया जाय।

इसके ग्रलावा ग्रस्पतालों की क्या द्रवंशा है देखिये। लोकनायक जयप्रकाश **श्रस्पताल में देखिये एक, एक बेड पर** 3, 3 गर्भवती महिलायें पड़ी हैं। श्रापने कहा हमारे पास बैंड्स नहीं हैं। इसी तरह से ग्रीपरेशन हो रहा है ग्रीर बिजली चली गयी। तो रोगी तो बेचारा मरा। इसलिये बड़े ग्रस्पतालों में जहां सर्जरी की जाती है वहां जैनरेटर्स की व्यवस्था होनी चाहिये ताकि श्रोपरेशन के वक्त ग्रगर बिजली चली जाय तो मरीज बिजली के स्रभाव में दम न तोड़ सके । इसी तरह मे लेबोरेटरी टैस्ट्स पर स्वयं डाक्टरों को फेथ नहीं रहा है। क्योंकि पेशाब पाखाना ग्रीर ख्न की जहां जांच की जाती है वहां इतनी स्रोवरकाउडिंग है कि किसी का खन किसी के नाम मे चला जाता है। नतीजा यह है कि भाज इन पैथोताजिक्षल टैस्ट्स पर विश्वसनीयता खत्म ही गई है। खून में पेशाव में क्या जर्म्स हैं, क्या कम : है, उसकी रिपोर्ट को । रिपोर्ट से ही बीमारी का इलाज शुरू ह।ता है वहीं से पता लगता है कि बोमारी क्या है। जहां से लैंबोरेटरी शुरू होती है, वहीं से गबड़ी शुरू हो जाती है, ठीक पता नहीं चलता है कि रिपोर्ट में क्या है। अप इस तर्फ ध्यान दीजिये।

म्राज का की बीमारी काफी बढ़ गई है ले किन उसके उपचार के लिये जो होना चाहिए वह नहीं हो पा रहा है। 600 के करं।ब पेशेन्टस का उपचार हुम्रा है, लेकिन बोमारों को संख्या बहुत काफी है ।

हर्ट-सर्जरी का जहां तक मामला है, यह बहुत महंगी है । गरीब ग्रादमी इसे ग्रफोर्ड नहीं कर पाता है, वह कहां से 18,20 हजार रुपया लाये ? जब हम लिखते हैं

तो आपके पास कोई फंडज होते हैं तो उसके तहत ग्राप व्यवस्था कर सकते हैं, लेकिन ऐसी व्यवस्था क्यों नहीं करते हैं कि जो बच्चा है, है, जीवन 50,60 साल का बकाया है, वह हार्ट का बीमार हो गया है भीर उस पास पैसा नहीं है, एक एक वाल्व जो 10 हजार भीर 20 हजार का भाता हैं, उसे वह ले नहीं सकता है तो उसका इलाज सरकार की और से मुफ्त हो सके जिससे कम से कम उसका जीवन बचाया जा सके ?

Min. of Health & 410

Family Wel.

म्राज हम लोगों को विदेशी दवाम्रों की बहुत ललक हो गई है। मैं आग्रह करना चाहता हूं कि विदेशी दवायें चाहे जहां तैयार की जायें, वह वहां की जलवाय के मुताबिक तैयार होती हैं। कोई जरूरी नहीं है कि जो बीमारी हिन्द्स्तान में हो वही बोमारी इंग्लैंड में हो, जो बीमारी इंग्लैंड में हः वही बीमारी यू एस ए में हो । ग्रलग-ग्रलग देश की ग्रलग-ग्रलग जलवायु है, एन्वायर्नमेंट है, परिस्थितियां हैं ग्रीर वहां उसके मुताबिक दवायें **तै**यार होती है।

हम लोगों के बाबू जी कभें: गांव में धर्मा-मीटर नहीं लगाते थे, वह नव्ज पकडकर बतल देते थे कि क्या बीमारी है। ग्राज तो डाक्टर थर्मामीटर लगायेंगे, फिर पेशेन्ट से पूछ्ंगे कि क्या हुम्रा, कैसे हुम्रा तब जाकर उसको कुछ दवा देंगे। नतीजा यह हो रहा है कि हमारी देसी पद्धति का इलाज दिनोदिन खत्म होता जा रहा है। जिस तरह से रोग बढ़ते जा रहे हैं, जिस तरीके से जनसंख्या में वृद्धि हो रही है, जब तक भ्राप देसी दवास्रों की व्यवस्था से इलाज नहीं करेंगे तब हम विदेशों पर निर्भर होकर इलाज नहीं कर पायेंगे ।

एक मानतीय सदस्य : ग्रापका इलाज उनसे कराया जायेगा ।

श्री राम विलास पासवान: हमारे इलाज की तो जरूरत नहीं पड़ेगी। मैं मंत्री महोदय से यह जानकारी करना चाहता हूं कि श्रापके विभाग के अन्तर्गत स्वच्छ जल का मामला आता है या नहीं? अगर यह श्रापके मंत्रालय के अन्तर्गत नहीं श्राता है तो श्राप इसको लाने की कोशिशकरें क्योंकि श्राज बीमारी की जड़ पानी है। स्वास्थ्य विभाग को श्राप डील करते हैं और पानी को दूसरा विभाग डील करे, इससे एक दूसरे में संबंध नहीं रहता है और यहीं से बीमारी शुरू होती है।

मैं यह देख रहा हूं ग्रधिकांश बीमारी गन्दा पानी पीने से हो रही है। गांव में तो लोगों को स्वच्छ पानी पीने को नहीं मिलता है। कोई नदी, नाले का पानी पीता है, अगर बगल में गन्दा पानी रहता है, तो उसी को पीता है और इस तरह से वह रोग से ग्रसित हो जाता है। मेरा कहना है कि सारी चीजों में कटौती कर के अगर आप सिर्फ पीने के पानी की भी व्यवस्था कर दें, गरीब के लिये गांव में स्वच्छ जल की ही व्यवस्था कर दें तो 50 प्रतिशत बीमारी का इलाज उसी से हो सकता है।

श्राज गांव की बात छोड़िये, गहर में दिल्लं: में हो कोई बाहर से श्राता है, उसकी श्रगर जान पहचान यहां नहीं है उसे सड़क पर कहीं साफ पानी पीने को नहीं मिलता है। रयुववेल का पानी साफ नहीं है, वह किसी ये घर में घुस नहीं सकता, बाहर के श्राये श्रादमी को प्यास लग जाये तो वह किस के यहां पानी पीने जायेगा वह सड़कों पर जो पानी उपलब्ध होता है, वह: पाता है श्रीरपानी साफ न होने से बीमार पड़ जाता है।

गांव की हालत यह है कि जिस जगह पर जानवर, वेल पानी पीते हैं, वहीं से ग्रादमी पानी पीता है। इस तरह से ग्रगर वह बीमार नहीं होगा तो क्या होगा । श्राज स्वष्छ पानी का बहुत ग्रभाव है ।

मैं मंत्री महोदय से आग्रह करुंगा कि इस बारे में जिस मंत्रालय से भी वात करने की आवश्यकता पड़े, वह करें। पीने के पानी का स्वास्थ्य से गहरा संबंध है, इस लिए ऐसी व्यवस्था की जानी चाहिए, जिसके अन्तर्गत पीने के पाने। का प्रवन्ध स्वास्थ्य मंत्रालय के द्वारा किया जाए।

शिडयूल्ड कास्ट्स ग्रीर शिड्यूल्ड ट्राइब्ज के लड़कों के एडमिशन के सम्बन्ध में मैं मंत्री महोदय से मिला था। श्रभी हमार साथियों ने कैपिटेशन फी का जिक्र किया। कैपिटेशन फी केवल 10 या 20 हजार रु० ही नहीं है., बल्कि वह लाख, डेढ़ लाख तक लगाई जाती है। बंगलौर इसका उदाहरण है। यदि शिड्यूल्ड ज्वलंत कास्ट्स ग्रौर शिड्यूल्ड ट्राइब्ज के लड़कों को 5 परसेंट ग्रेस मार्क्स मिल जाते हैं, तो ऐसा मालूम होता है कि कोई पहाड़ टूट पड़ेगा । फौरन कहा जाता है कि इनएफिशेंट है, इनके ग्राने से पता नहीं क्या ग्रनर्थ हो जाएगा। लेकिन लाख डेढ लाख रुपये कैंपिटेशन फी देकर 25 परसेंट मार्कस पाने वाले भी डाक्टर बन जाते हैं ग्रीर उनसे देश को कोई खतरा नहीं होता! इस कैपिटेशन फी के कारण मेडिक्ल कालेजों में बहुत बंगलिंग हो रही है। प्रधान मंत्री ने भी इसकी श्रालोचना की है। इसलिए मंत्री महोदय इसको तुरन्त खत्म करें।

हमें खुशी है कि स्वास्थ्य विभाग हो या रेल विभाग हो, या कोई भ्रन्य विभाग हो, जितनी भी बड़ी बड़ी घटनाएं घटी हैं, संयोग से उनमें किसी शिड्यूल्ड कास्ट या शिड्यूल्ड ट्राईंब्स के कर्मचारी का हाथ नहीं बताया गया है। इस लिए यह लॉंग्डन नहीं लगाया जा सकता कि चूंकि

उन्हें '5 या 10 परसेंट ग्रेस मार्क्स दे दिये जाते हैं, इस लिए वे नालायक हैं।

जब बिहार में हम लोगों की सरकार थी, तो हमने मेडिकल कालेजों में शिड्युल्ड कास्टस ग्रीर शिड्यूल्ड ट्राइब्ज के लड़कों के लिये 35 परसेंट मार्क्स पर एडिमिशन की व्यवस्था कराई। लेकिन बाद में उसको बढा कर 40 परसेंट कर दिया गया। मंत्री महोदय बिहार सरकार की 20 सूत्री कार्यक्रम की किताब को मगा कर देखें। उसमें बिहार के मुख्य मंत्री ने कहा है कि बिहार में एम की बी एस में हरिजन स्रादिवासियों का एडमिशन 35 प्रतिशत पर किया जा रहा है ---20-सूती कार्यक्रम के अन्तर्गत यह सुनहरा ग्रवसर, गोल्डन भ्रापुर्चुनिटी, है । परन्तु वःस्तव में वहां पर एडमिशन हो रहा है 40 परसट पर।

जब हम लोगों ने इस बार यह प्रश्न उठाया, तो बताया गया कि उसको इंडियन मेडिकल कोंसिल के पास भेज दिया गया है। मैं श्रापके सामने स्टेट श्राफ मध्य प्रदेश एंड एनदर वर्सस कुमारो निवेदिता जैन एंड श्रदर्ज के केस में सुप्रीम कोर्ट का जजमेंट पढ कर सुनाना चाहता हूं। उसमें सुप्रीम कोर्ट ने श्राखिर में कहा है:—

"It cannot be disputed that the State must do everything possible for the upliftment of Scheduled Castes and Scheduled Tribes and other backward communities and the State is entitled to make reservations for them in the matter of admission to medical and other technical institutions."

में सुप्रीम कोर्ट के इस निर्णय की फोटोस्टेट कापी मंत्री महोदय के पास भिजवा रहा हूं। इंडियन मेडिकल कौंसिल म कौन-कौन लोग है ग्रौर वे क्या-क्या करते है, यह मंत्री महोदय को भी मालूम है। मंत्री महोदय उनसे पूछें कि लोगों के

जीवन के साथ खिलवाड करने के लिये क्या उन्हें सब से कमजोर वर्ग हरिजन श्रौर ग्रादिवासी ही मिला है । मंत्री महोदय 35 परसेंट पर एडिमशन को जारी करवायें, वर्ना बैकलाग बढता जाएगा श्रीर एक समस्या उत्पन्न हो जाएगं:। सुप्रीम कोर्ट ने जो स्पष्ट निर्णय दिया है, यदि उसके स्राधार पर मंत्री महोदय ने निर्णय कर के बिहार सरकार को भेज दिया है, तो ठीक है। म्रगर उन्होंने ऐसा नहीं किया है, तो श्राज शाम तक या कल तक वह उसे वहां भिजवा दें। जिन अन्य राज्यों में इस तरह का बखेडा हो, उसमें भी वह सुलझाएं, ताकि शिड्यृल्ड कास्ट्स ग्रोर शिड्युल्ड ट्राइब्ज लडकों के भविष्य पर प्रश्न वाचन चिन्ह न लगे।

श्रः रामेश्वर नाखरा (होंशंगावाद) : उपाध्यक्ष महोदय, मैं स्वास्थ्य मंत्रालय ने जो वजट पेश किया है श्रार मंत्री जो जो मांगे ले कर श्राये हैं उन का समर्थन करने के लिये खड़ा हुग्रा हूं । मैं माननीय स्वास्थ्य मंत्री जी को धन्यवाद देता हूं कि इस वजट में कमजोर वर्गों के लोगों के लिये, उन की स्वास्थ्य की रक्षा के लिये वाफो प्रावधान किया है, ताकि उन को चिकित्सा सुविधाएं श्रच्छे ढंग में मिल सके।

में स्राप के माध्यम से यह बतलाना चाहता हूं कि मध्य प्रदेश में करीब 20 लाख लोग बीडी मजदूर हैं स्रीर वे जबलपुर सागर, नरसिंहपुर, होशंबाबाद, खंडुवा स्रीर चंदेरी में सब से स्रिधिश हैं। बीडी वनाने का काम मजदूर प्रपने घरां में करते हैं, जहां उन को वे सारी सुविध में नहीं मिल पाती, जिन के तहत वे प्रपने स्वास्थ्य की रक्षा कर सके। तेंदु को पत्तियों से जो दुर्ग्च निकलती है स्रीर वहां पर जो खराब वातावरण रहता है, उस के कारण वे टी० वी० के शिकार हो जाते है। मैं यह बतलाना चाहता हूं कि हिन्दुस्तान में जो 5 लाख लोग टी०वी० से मरते है

# थि: रामेश्वर नं:खरा]

दन में से शायद दो ढाई लाख लोग मध्य प्रदेश के निश्चित रूप से रहते हैं। इसलिये मैं ग्राप से यह प्रार्थना करता हूं कि इस रोग को मध्य प्रदेश से उठाने के लिये वहां पर हर जगह, जहां 100 से ऋधिक कारखाने में मजदूर हो, 200 से अधिक कारखानों में मजदूर हों, वहां पर टी॰ वी॰ के इलाज के लिये एक विशेष केन्द्र खोलते की व्यवस्था करें।

इसी प्रकार से मैं माननीय मंत्री जो में ग्रनुरोध करना चाहता हूं कि परिवार नियोजन कार्यक्रम जो 1977 में ठीक से चला था ग्रीर उसके बाद वह गडबड़ा गया श्रीर मैं यह भी जानना चाहता हूं कि केवल उस की वजह में ही जनता पार्टी सत्ता में ऋाई।

श्री ग्रटल बिहारी वाजवेयी : (नई दिल्ली) : क्या ऐसे ही उम की चनाने चहाँ हैं?

था रामेश्वर न:खरा: ऐसे इसलिये नहीं चलायेंगे कि फिर से अाप अ। जायेंगे

श्री ग्रटल बिहारी वाजपेयी : की ग्राप को चिन्ता है ग्रीर परिवार नियो-जन को चिन्ता नहीं।

द्याः रामेश्वरन:खरा: परिवार नियो-जन के बारें में हमें चिन्ता है। अहां 1977 में 43 लाख लोगों ने नसबन्दी कराई र्यार परिवार नियोजन को आधिक स ग्रधिक प्रचार ग्रौर प्रसार हुम्रा, वहां एक छोटी सी बात को ले कर, जिस ढंग से भारतोय जनता पार्टी या तत्कालीन जनता पार्टी भे, स्नारः एसः एसः ने देश के अन्दर नसबन्दी के खिलाफ विष फैलाया श्रौर सरकार को बदनाम करने का श्रयाम किया यह कह कर कि जबईस्ती

नसवन्दी की जा रही है उससे इस प्रोग्राम को बहुत धका लगा। मैं वाजपेयी जो को बतलाना चाहता हु कि ग्राप के नेता लोगों ने कैसे भाषण इस के खिलाफ दिये मसोर में ग्रीर जबलपुर के नजदीक सिहोरा में उन्होंने भाषण दिया कि 500 मन नसें उछल रहो है, इतनी नसबन्दो लोगों को जबदंस्ती कर दो गई है । जगह-जगह पर उन्होंने ऐसा ही परिवार नियोजन के खिलाफ किया और एक विष इस के खिलाफ फैलाया ... (व्यवधान) ... पूरे देश के अन्दर एक ऐसा वातावरण बनाया गया, जिस से माम जनता ना ध्यान इस से हट गया। मैं भ्राप के माध्यम से माननाय मंत्री जो से अन्रोध करना चाहता हं कि कुछ इस तरह का कार्यक्रम इस देश के प्रान्दर बनायें, कुछ ऐसा वातावरण बनायें, जिस से इतनी **ग्रावाद** जो बढ रह: है उस के परिणामों को ग्राम ग्रादम; समझ सके ग्रीर इस को रोकने क। चिन्ता खुद उस को हो जाये। इस बढत: हुई आबाद। को यदि हम कन्ट्रोल नहीं करने हैं श्राबाद। को बढने से हम नहीं रोकते हैं, अगर परिवार का एक सामा नहीं बनती है, तो निश्चित रूप से यह हमारे इस मुल्क के लिये बहुत नुकसान देने वाल बात होगः । हम इस ताह का स**मझदारा इस देश** के लोगों में पैदा करें, जिस से एक ग्राम ग्रादमी इम परिवार नियोजन कार्यक्रम को स्रोर श्राकिषत हो सके। मैं कहना चाहता हूं कि म्राज हिन्दुस्तान में हर साल सवा दो करोड़ बच्चे पैदा होते हैं ग्रीर इस समय 14 वर्ष के नोचे के उर्भ के 26 वरोड़ बच्चे हैं जो लगभग 41 पर सेट बैठते है। उन को होती है ग्रीर उनको ग्राज उपेक्षा म्रोर जितना ध्यान जाना चाहिए उतना नहीं है। पूरी तरह से हमारा उन के स्वास्थ्य की श्रार झ्यान श्राकर्षित नहीं हो पाया है। गावों मै अगर अप जा कर देखें तो सेले-कूचैले कपडों में आप जा को पार्येंगे। बच्चों के इतने पेट

बड़े हो रहे हैं। उन्हें तिल्ली की बीमारी,
जिगर की बीमारी हो रही है। 15 बच्चों
में से 5 बच्चे इन बीमारियों से ग्रस्त हैं। उन
बच्चों के लिए भी स्वास्थ्य रक्षा का प्रबन्ध
किया जाए। इस सम्बन्ध में आप सर्वेक्षण
कराएं ग्रीर पता लगा कर बच्चन से ही उनमें
इन बीमारियों को कंट्रोल करें, तभी जाकर
देश का स्वास्थ्य वन सकता है।

में अपनी नेता श्रीमती इंदिरा गांधी को धन्यवाद देता हं जिन्होंने बीस सूदी कार्यक्रम में कुष्ठ रोग, अन्धत्व श्रीर टी० बी० जैसी बीमारियों का उपचार भी सम्मिलित किया है। संजय गांधी ट्रस्ट श्रीर यूथ कांग्रेस आई के माध्यम संपूरे देश में ब्राई केम्य चलाये जा रहे हैं भौर उनके द्वारा ग्रन्धत्व को रोकने का प्रयास किया जा रहा है। हमारे यहां श्रांखों के पांच हआर डाक्टर हैं श्रीर हर साल 6 लाख लोगों के आप्रेशन किये जाते हैं। हमें अपने देश में दो मिलियन आंखों के आप्रेशन करने की आवश्यकता है। माननीय स्वास्थ्य मंत्री जी से मैं निवेदन करूंगा कि वे ऐसी क्रवनस्था करों जिससे कि ज्यादा से ज्यादा लोगों के अप्रोशन हो सकें और वे अपने अन्धत्व से छुटकारा पा सकीं।

अभी अभी विश्व स्वास्थ्य सगठन ने कहा है कि जहां दुनियां में विकास चल रहा है वहां पर्यावरण के दूषित होने का भय भी निरन्तर बढ़ता जा रहा है और इसके कारण अनेक प्रकार को बीमारियां हो रही हैं। अगर हमने पर्यावरण को दूषित होने से रोक दें तो हम 25 परसेंट बीमारियों को रोक सकते हैं।

में आपको उदाहरण देना चाहता हूं कि

हिमारे यहां सोन नदी है। उसमें अम्लाई पेपर कारखाने का वैस्ट जाता है। वह मौलों लम्बी नदी बर्बाद हो गयी है। अगर उसका पानी कोई पी लेता है तो उसके पर मोटे हो जाते हैं, अगर जानवर पानी पी लेता है तो वह मर जाता है। वहां के आदिवासियों को उसी का पानी पीना पड़ता है। इतने गलत काम इस तरह से देश में हो रहे हैं जिनको कि रोकने का प्रयास करना आवश्यक है। हिन्दुस्तान की हर नदी दूषण से भरी हुई है काहे नमंदा हो,गंगा होया जमुना हो। सरकार को इनके दूषण को रोकना चाहिए।

देश के अन्दर बहुत सी नकली दवायें दब रही हैं। आपने बहुत से लोगों को लाइसेंस और कोट दे रखे हैं। वे लोग दवायें बना रहे हैं या नहीं उनके बारे में दो, चार छः महीने में चेकिंग की जानी चाहिए। जो लोग ऐसा नहीं करते हैं और जो लोग गलत दवायें बनाते। हैं उनको कड़े से कड़ा दण्ड दिया जाए। मैं तो कहूंगा कि ऐसे लोगों को फांसी तक की सजा दी जानी चाहिए वयोंकि ये लोग देश की जनता के स्वास्थ्य र खिलवाड़ करते हैं।

स्वास्थ्य केन्द्र हैं और 3,049 उन प्राथमिक स्वास्थ्य केन्द्र हैं। जितनी राशि सरकार इन केन्द्रों पर व्यय कर रही है उस से वे स्वास्थ्य केन्द्र फायदेमन्द नहीं हो रहे हैं। प्राथमिक स्वास्थ्य केन्द्र पर 12 हजार और उन प्राथ-मिक स्वास्थ्य केन्द्र पर 2 हजार रूपये की राशि दी जाती है। इतनी सी राशि में गरीब वर्ग के लोगों को पूरी दवा देना बड़ा मुश्किल है इसलिए मही महोदय से मेरा मध्य प्रदेश के स्वास्थ्य केन्द्रों को अधिक से अधिक धन-राशि देने का अनुरोध है।

हमारे मध्य प्रदेश में 460 प्राथमिक

पिछले दिनों से मध्य प्रदेश के अन्दर कुते काटने की दबाई के इंजेक्शन पूरी तरह से खत्म हो गये हैं। अगर वे इंजेक्शन उन्न लब्ध नहीं हो सकते हैं तो कम से कम कुते मारने के हंजेक्शन उपलब्ध करा दें ताकि पागल कुतों को मारा जा सके। ऐसे ही सांपीं के काटने से बचाने की दबाइयां भी उनलब्ध नहीं हो रही हैं।

मंत्री जी इन तमाम मदों पर गंभी रत सि विचार करें और अधिक से अधिक धन राणि बच्चों के और परिवार नियोजन के कार्यक्रम के लिए रखें।

\*DR. V. KULANDAÎVELU (Chidambaram): Hon. Mr. Deputy Speaker, Sir, welcoming the Demands for Grants of the Ministry of Health and Family Welfare, I wish to participate in the discussion and say a few words. Belonging to medical professon, it becomes my bounden duty to express my views on the functioning of this Ministry which envelopes the human health as its core activity. The distinctive format of the Annual Report of this Ministry is the positive proof of the fact that it has been prepared by distinguished medical experts. Even so there are certain deficiencies in the Report which have to be set right if we want to achieve the target of "Health for All" by 2000 A.D. Unless these are remedied, then this goal will be elusive for ever.

Our Central Government has categorically announced that the development of rural people is the central theme of all its programmes and plans. It cannot be denied that 80 per cent of our people live in rural areas and a vast majority of them lead a life of penury and poverty. Unless their basic minimum medical needs are met, the Health for All project cannot be a success by 2000 A.D.

Presently the Primary Health Centres in the rural areas are just ornamental institutions. They are institutions for maintaining non-existing performance records. They do serve not the in their hour of distress. They cannot help also because there are no beds and there are no medicines. The dread diseases like diarrhoea take their heavy toll among the children in the rural areas. I need not say that the children in the rural areas lack the stamina to fight such contagious diseases. The fluids are lost; the elctrolytes are lost and they are dehydrated. Oral medicines are not available in these P.H.Cs. Intra-venus fluids and electrolyte fluits are not available. Anti-biotics are not available. In this environment of emptiness how can we expect the blossoming buds of humanity to combat the contagious diseases?

The hon. Prime Minister has announced in no uncertain terms that leprosy would be eradicated in 20 years time. Similarly, a long-term T.B. Eradication Programme has been proclaimed. But are medicines available to prevent and to, cure these diseases? In some Headquarters hospitals they may be available. I am sorry to say that even in District Headquarters hospitals these medicines are always scarce. You can imagine the plight of people living in rural areas which are catered by the Primary Health Centres without such medicines. I wonder how by 2000 AD we will be able to achieve the target of Health for All. The primary line of drugs, the basic drugs like streptomycine, INH, PAS, thiacetazone for eradicating T.B. and leprosov should be made available in throughout the country. They should be given free to the people in rural areas since they have no purchasing power at all. In the semi-urban areas and in slums in metropolitan cities they should be distributed at a nominal price, if not free. Then only leprosy and T.B. can be eradicated from this great country of ours.

The predecessor who spoke before me have given constructive suggestions. I feel that they have all devoted a lot of time in studying the medical needs of the country. They knew that competent authorities are present here and that they should present cogent arguments and concrete view-points. Particularly, Shri Ravindra Varma was surpassing even great Professors of medicine in the country in analysing the problems and in advocating a course of action. I am sure that the hon. Minister would bear in mind these suggestions and take appropriate action for the benefit of the poor in the country.

Coming now medical education, I have to regretfully point out that there serious malpractices and irregularities throughout the country. I the innocent people that are subjected deception to the merit, and marks. It has become the joke of the country how the highest marks are obtained through devious ways in the Secondary Grade Examination. You have seen the sordid stories appearing every

<sup>\*</sup>The Original Speech was delivered in Tamil.

day in the newspapers about these marks episodes in Kerala and Karnataka. False certificates are produced for the entrance examination. After three years' study. some students have been removed from the rolls on this ground. The private medical colleges are unscrupulously exploiting private medical All the the situation. colleges should be taken over by the Government if this malady is to be eliminated. The very fact that huge capitation fees for admission in the medical colleges ensures entrance shows the deteriorating state of affairs in the country. The Government should come with a iron hand in this matter.

Allopathy is the most modern and scientific system of medicine, which has become universal in the century. But to our people it has not yet become easily available. In these circumstances we bave to have an integrated system of our native medicine of like Ayurveda, Homeopathy, Unani, Siddha etc. If we do that it will be not only within the reach of our people but we will also be giving to the world a compendium of medical knowledge. This should be looked into by the people in the discipline. The Government should pay attention to this integrated approach of various disciplines of medicine.

As I was referring to the deception of marks and merit being practised on the gullible people, I would refer to the fact that a boy coming from rural areas has not got that sophistication of a boy from an urban centre. He cannot get the highest marks for want of libraries and other facilities in the rural areas. I have regretfully point out that last year in Zipmer three Harijan boys were denied admission. do not know the basis on which this was done. There is no proven method to judge or assess the infellectuality of the student. How the fitness of student is judged? In these circumstances, the boys from backward classes have become the victims of the vagaries of such assessment.

Similarly, the guidelines and regulations of Medical Council of India are woefully lacking in clarity. This has led to many malpracties at the level of Postgrauate Examinations. Even the High Court has

been compelled to comment on this in its judgment. Under the omnibus consensus system of evaluation, as prescribed in the Universities Acts, through in the entire educational career starting from his school course to the end M.B.B.S. course a boy has secured distinction and bas won awards like gold medals, yet he is denied admission to M.D. course. One Adi-dravida student, who was brilliant throughout his educational career was denied admission to M.D. Degree in Madras Medical College and Head of the Department of Medicine in the Madras Medical College through the machinations of a Professor wedded to perpetuation of casteism. This fanatacism has denied Professor's caste another brilliant admission to boy of backward Community with gold Medals in M.D. General medicinal course to his credit

PROF. N. G. RANGA: Has the case where this young man was denied the M.D. seat been brought to the notce oif the Government?

DR. V. KULANDAIVELU: I has been brought to the notice of the Government. I am sorry to say that the Janata Government did not take any action. I had made that allegation and I had documents to prove it. The AIADMK Government in Tamilnadu was engaged in these things. It still does. It derives pleasure in being vindictive towards the scheduled castes. This Professor of Medicines, known for his Casteism was recommended by the AJADMK Govt. of Tamil Nadu for the award of Padma Sri by the centre. The The Centre has also offered him membership of one of the Advisory Committees here. You can have an independent assessment of such students. The Government in Tamil Nadu is guilty of complicity in these atrocities on Harijans and their wards. You should hold an Independent inquiry as to how these unjust things take place and how the underprivileged communities are made to suffer.

I have a few more points. There is no institute in the Southern States at par with the AIIMS. JIPMER. Pondicharry should be declared as an autunomous institute at par with the AIIMS. Delhi.

423 D. G., 1982-83—

There is no mention about declaring of this institute at par with the AIIMS in the Annual Report of the Ministry submitted to the Parliament. The Joint Council of the employees of JIPMER institute met me and expressed their anxiety. I convinced them and allayed their fears. 1 assured them that their interests will be well looked after. The hon. Minister has also issued a statement to this effect.

Sir. we are aiming at the strategy of 'health for all' by 2000 AD. How is it possible? Where are the financial resources? I would like to give one suggestion. All the hospitals under the aegis of Public undertakings Sector should their services also to the local people. There must be legislation in this respect. Further, we are concerned about eradication of contagious and communicable diseases but with rapid industrialisation there are high pollution hazards. This field of inpaid adequate dustrial diseases must be attention.

Sir, there is mushroom growth of quack doctors. Why cann't we used the National Security Act to curb the mushroom growth of quack doctors?

MR. DEPUTY SPEAKER: Please conclude now.

DR. V. KULANDAIVELU: Sir, we are very much concerned about the growing population. Unless we make a determined approach on this issue we cannot achieve the target. The position is if Government imposes vasectomy then other political parties try to take political advantage of it. Now, that attitude must go. It is a national problem and it should be made a movement of the people, for the people and by the people as has been said by our Prime Minister. This movement must be supported by each and every one in the country.

Now, Sir, you are telling about medical termination of pregnancy. Suppose any conceived mother goes for termination of pregnancy in Government hospital then the doctors insist her to go in for tubectomy. That attitude must go. We should

anybody, If conceived not insist it on mothers go in for medical termination of pregnancies and if they are willing then only tubectomy may be done. Similarly, the woman who has delivered baby outside the hospital must be allowed to have tubectomy done, in case she is willing to have it. This point must be taken important points, These are the two Further we must educate our people, especially our rural people. Our rural people believe that children are given by God. They think that God has given children to superstitious the woman. This must be changed. We must educate them to have rationalistic approach to life.

Family Wel.

With these words I support the Demands for Grants.

श्री गिरभारो लाल व्यास (भीलवाड़ा): उपाध्यक्ष महोदय, हैल्थ मिनिस्ट्री की डिमांडज का समर्थन करते हुए सब से पहले ने मती महोदय का ध्यान मेडिकल एज्केशन के श्रहम प्रश्न की श्रोर श्राकर्षित करना चाहता ह । यह बड़ी खुणी की बात है कि उन्होंने एडिमिशन्ज में होने वाली गड़बड़ियां को रोकने के लिए एक कमेटी का निर्माणिकया है। राजस्थान में मेडिकल पी० जी० और एम बी बी एस इ के लिए एड मिशन का काम पलहले डिशर्टमेंट की तरफ से होता था। एडमिशन्ज में गड़बड़ियां होने की वजह से यह काम यूनिवर्सिटी से सुपुर्द कर दिया गया। श्रव युनिवसिटी श्री मेडिकल एग्झामिनेशन श्रीर एम० बी० बी० एस० एग्जामिनेशन १ लेती है। यह तय किया गया था कि युनिवर्सिटी एम० बी० बी० एस० एग्जामिनेशन भें जो मेरिट तय करेगी, उसके हिसाब से पी जी नें एडमिशन दिया जाएगा। लेकिन राजस्थान सरकार ने उसमें एक तूरी लगा दिया। अधि-कारियों, खासतौर से आईएएस अफसरों और डाक्टरों, ने अपने लड़कों को भर्ती कराने के लिए जयपूर में एक विशेष प्रकार की प्रक्रिया अपनाई कि लोकल इस्टीटयुशन के स्ट्डेन्टस के मार्कस को वहां पर एड निशन के लिए 5 परसेंट ज्यादा कर दिया अगएगा ।

जयपुर में पी॰जी॰ भी 100 सीटस हैं भीर अजमेर, जोधपुर तथा बीकानेर में 40, 40 हैं। जशपुर के लड़कों को यह रियायत दी गई कि उनके मार्क्स यूनिवर्सिटी द्वारा दिए गए मेरिट से 5 परसेट बढ़ा दिया जाएगा, जिससे एक स्टुडेंट के मार्क्स 150 से 200 तक बढ़ जायगे और उसकी पोजीशन दूसरे लड़कों से अच्छी हो जायगी।

राजस्थान के कई स्टुडेन्टस ने इस प्रिक्रिया के खिलाफ हाई कोर्ट में रिट पिटीशन दायर की। हाई कोर्ट ने यह फैसला दिया कि राजस्थान सरकार ने 5 परसेंट मार्क्स बढ़ाने के बारे में जो सर्कुलर निकाला है, वह नल एण्ड वायड है, उसके बेसिस पर जो एड-मिशनज पी० जो० में किए गर्य हैं, वे बिल्कुल गलत हैं ग्रौर नये एडमिशनज किए जाए। हाई कोर्ट ने यह फैसला पिछले साल दिया था।

ग्रब एक सर्कुलर श्रौर जारी कर के इस प्रिक्रिया को रिवाइव किया गया कि लोकल इंस्टीट्यूणन्ज के स्टुडेट्स के मार्क 5 परसट बढ़ाए जाएंगे, तो कुछ स्टुडेट्स ने जसके ख़िलाफ़ हाई कोर्ट में इस साल रिट पिटोशन दायर किया। हाई कोर्ट ने 22 तारीख को दिये गए ग्रपने फ़ैसले में कहा है कि हमने पहले इस प्रकार का फ़ैसला दिया था कि राजस्थान सरकार ने एक सर्कुलर के तहत 5 परसेंट मार्क्स बढ़ाने के जो व्यवस्था को है, वह नल एण्ड वायड है ग्रीर उसके बेसिस पर जो एडिमिशन्ज किये गए हैं, उन्हें ग़लत करार दिया जाता है।

मैं निवेदन करना चाहता हूं कि राज्य सरकारें बराबर इस तरह की जें धांधिलियां करतीं आ रही हैं, अगर हमें उन्हें रोकोंगे नहीं तो जिस प्रकार की व्यवस्था हम मेडिकल ऐजूकेशन के सम्बन्ध में करना चाहते हैं, वह नहीं हो पायेगों। इस तरफ मंत्री महोदय का ध्यान स्नावर्षित करने का मेरा मकसद यह है कि इस प्रकार की गलत वातों का रोका जाना चाहिए, क्योंकि लोगों पर उनका सलग सलग दुष्प्रभाव पड़ता है पर उन्हें रोकने से मेडिकल एजू-केशनका सागे बढ़ाने में सहायता मिलेगी।

दूसरा मेरा निवेदन यह है कि आयुर्वेदिक संस्था जो जयपुर में खोल: गई है उसकी विल्डिंग अध्रो है और उस का पैसा भी पूरा नहीं दिया जाता है। मेरा कहना यह है कि जब यह आयुर्वेदिक संस्था आपने जयपुर में खोली है उस का अगर आप पूरा पैसा नहीं देंगे, तो इस संस्था का कोई उपयोग नहीं होगा। इसलिए उस के लिए पूरे पैसे की व्यवस्था को जाए।

प्राइमरी हैल्थ सेण्टर जा आप गांव के अन्दर बनाते हैं, उसमें गांव वालों को भी विलिंडग बनाने के लिए कण्ट्रीब्यूट करना पड़ता है। जब आप मारे देण में स्वास्थ्य के लिए व्यवस्था कर रहे हैं और उस के लिए कोई कण्ट्रीब्यूणन नहीं लेते, ता प्राइमरी हैल्थ सेण्टर के लिए जा विलिंडग आप गांव में बनाते हैं, उसके लिए कण्ट्रीब्यूणन क्यों उन से मांगते हैं। यह बिल्कुल गलत बात है और इस प्रकार की चीज नहीं होनो चाहिए।

एक बात यह कहूंगा कि ग्राप ने जो फूड ईन्सपेक्टर के पास्ट बना रखी है, यह लूट बाली पोस्ट है ग्रांर इस पोस्ट के जरिए फूड एडलट्रेशन का बात को लेकर कितना रुपया लोग बनाते हैं ग्रीर मालामाल ही गये हैं, क्या इस को जानकारी ग्राप ने कभो कराई है। लोग मर रहे हैं ग्रांर बे मालामाल हो रहे हैं।

एक अन्तिम बात यह कहूंगा कि आज देश के अन्दर नकली दवाइयां बन रही हैं। अभी दिल्ली के अन्दर नकली दवाइयों का

### [ब्रो गिरधारः लाल व्यास]

कारखाना पकड़ा गया, जो पंजाब में, हरियाणा में और दूसरी जगहों पर नकलो दवाइयां सप्लाई करता था। यह सब म्राप कें। छल्लछाया के नीचे हो रहा है। ऐसे कारखाने हों, तो यह निष्चित रूप से एक दुर्भाग्यपूर्ण स्थिति है और इस को रोका जाना चाहिए।

टी बो॰ के बारे में मेरा निवेदन यह है कि
टी॰ वो॰ कः बीमारी से ग्रस्त गरीब लोग
ही होते हैं ग्रीर जः मजद्भर होते हैं, खानों
में काम करते हैं या बीडा उद्योग में काम
करते हैं, जिन के पास ग्रपने इलाज के लिए
पैसा नहीं होता है, वे इस मर्ज से पीड़ित
रहते हैं। टी॰ बी॰ का इलाज वड़ा महंगा
ग्रीर लम्बा चलने वाला होता है। ऐसी
कोई व्यवस्था होनो चाहिए, जिस से
इस मर्ज कः दवाग्रों का पूरा प्रबन्ध मजदूरों
ग्रीर खास तौर से गरोब लोगों के लिए हो
सके।

इन शढदों के साथ मैं स्वास्थ्य मंतालय कः मांगों का समर्थन करता हूं।

श्री राजेन्द्र प्रसाद यादव (मधेपुरा): उपाध्यक्ष महोदय, मनुष्य कः पांच वृतियादी जरूरतें हैं, खाना, कंपड़ा, मकान, स्वास्य्य श्रीर शिक्षा। इन में शिक्षा का सब से श्रहम स्थान है।

मैं यह कहना चाहता हूं कि म्राज देश में लोगां का स्वास्थ्य हर दृष्टिकोण से खराब है, राजने तिक, म्राधिक म्रीर सारे दृष्टिकोणों से । मैं इस का म्रोर चर्चा नहीं करूंगा।

15.52 hrs.

[SHRI CHANDRAJIT YADAV in the Chair]

मैं केवल शारीरिक-स्वास्थ्य तक है। अपने। बात सीमित रखूंगा ग्रीर उसी के बारे में

दो-चार. बातें कहंगा । स्वास्थ्य विभाग दः भागों मे बंटा है, एक है स्वास्थ्य दूसरा है परिवार-कल्याण भीर स्वास्थ्य के भी ग्राठ मुख्य उद्देश्य बताए हैं। मैं 1,23 ग्रीर 4 गिन कर समय नष्ट नहीं करना चाहता लेकिन यह कहना चाहता हं कि इन ग्राठों उद्देश्यों में से एक कं:भोपूर्ति नहीं हो पा रही है। कुछ संस्थाओं का पूरे तौर पर या मुख्यतः केन्द्र द्वारा प्रनुदान दिया जाता है। प्रखिल भारतीय स्रायुविज्ञान संस्थान या फिर राजेन्द्र प्रसाद नेत्र विज्ञान केन्द्र, ये तोन-चार संस्थाएं हैं, जिन को पूरा पूरा अनुदान केन्द्र द्वारा दिया जाता है लेकिन मैं यह कहना चाहगा कि जहां सरकार सेण्ट पर सेण्ट अनुदान भी देती है, और मेरा 1971 से ले कर अब तक का अनुभव है इस सदन में, कि किस तरह से जहां सेण्ट पर सेण्ट केन्द्रोय सरकार अनुदान देतो है, वहां पर भो अन्नाज विकास में डिटेरियोरेशन हैं। रहा है। :1971-72 के दिनां में, मैं जानता हूं कि ग्रगर गांव से कोई बोमार हो कर ग्राता था, तो वह पहले अपने क्षेत्रके प्रतिनिधि के पास जाता थायाफिर मंत्री जा के पास जानाथा श्रीरवे डाक्टरका कह देते थेती श्राल इण्डिया इंस्टोट्यूट में भो उसक: ग्रच्छी देखभाल होती यी ग्रीर उस पर निगाह रखी जाती थी लेकिन खेंद के साथ कहना पंड़ता है कि आज ऐसा नहीं है और मैं कई उदाहरण इस के दे सकता हूं, जिन में मंत्री महोदय ने स्वयंकहाकि इस को स्पेशल केयर कः जानो चाहिए स्रोर इस पर डाक्टरों ने रीएक्ट किया कि जाग्रों मंत्री से ग्रापरेशन कराग्रों या मत्री के दिखाग्री। यह उन जगहीं की स्थिति है जहां सरकार सेण्ट पर मेण्ट श्रनुदान देतो है । श्रब श्राप श्रन्दाजा लगा सकते हैं कि यहां ग्रंशत: ग्रनुदान दिया जाता है, वहां का क्या हाल होगा। मैंने बताया था कि जहां पर मुख्य रूप से ग्रनुदान दिया जाता है, वे चार संस्थाएं **हैं**। इन में ग्रन्तिम है, सेण्ट्ल कौंसिल फार रिसर्च

इन म्रार्युवेद एण्ड सिद्धा, युनानी योग, ने बुरुपेयी एण्ड होंम्योपैश्वी । डायरेक्टर सरकारी स्वामी हैं। वे इतने बड़े डिक्टेटर हैं कि जो वे कहते हैं वही सभी को मानना होता है। मैं इस सम्बन्ध में उदा-हरण देना चाहता हूं। एक नेचर क्योर हास्पि-टल, बेगमपेट, हैदराबाद में है। इस मुल्क का माना हुम्रा नेचर क्योर का हास्पिटल है । उसको 50 परसेंट केन्द्र से और 50 परसेंट भ्रन्-दान स्टेट से मिलता थ । पता नहीं कि स्वामी जी के मन में क्याहुप्राकि इस ग्रनुदान की बन्द कर दिया । उसके बाद मंत्री जी श्रौर प्रधान मंत्री जी तक बात गयी, पता नहीं स्वामी जी को कितना बड़ा ब्रधिकार है कि उसके वावज्द भी यह काम नहीं हो पा रहा है। यह नेचरोपैथी होस्पिटल मुल्क के लिए एक उदाहरण हो सकता है। ग्राज इसकी हालत यह है कि यह भ्रपने डाक्टरों को तनस्वाह भी नहीं दे पा रहा है। इसलिए थे ग्राग्रह करूंगा कि मंत्री महोदय इस पर विशेष घ्यान दें। भ्रगर कोई भौर प्रावधान नहीं हो सकता है तो केन्द्र से जो 50 परसेंट ग्रनुदान मिलता था वह तो इसे मिलता रहे। इसके लिए ऐसी व्यवस्था भी करें कि सेन्टर ग्रौर स्टेट दोनों -मिल कर इसको चलाएं ताकि यह ग्रच्छा काम कर सक्दे।

स्वास्थ्य का जितना महत्व है, उसकी ग्रापके पास कोई गारन्टी नहीं है। किस तरह से स्वास्थ्य रखा जाए, इसकी ट्रेनिंग देने की "पके पास कोई योजना नहीं है। ग्रगर शुरू से कसरत वगैरह नहीं किया जाएगा तो स्वास्थ्य कैसे ठीक रह सकता है। हर नागरिक स्वस्थ जीवन व्यतीतं कर सके इसके लिए सरकार ने कोई योजना नहीं बनायी है। स्वस्थ जीवन इस विभाग का मुख्य उद्देश्य होना चाहिए। मैं स्वास्थ्य की बजाए दो के तीन विभागों में विभक्त करना चाहता हूं। एक तो यह कि लोग बोमार न पहें। दूसरे बीमार होने पर सही उपचार मिले। तीसरे परिवार कल्याण। लेकिन खेद है, ग्राजादी के 34 वर्ष बाद भी

म्राज तक स्वस्य जीवन जीने के लिए किसी राष्ट्रीय स्वास्थ्य नीति पर ध्यान नहीं दिया गया । यों भ्रापने अपने पेपर में कहा है कि 2000 ईस्वी तक सबके लिए स्वास्थ्य प्राप्त करने के दायित्व को ध्यान में रखते हए राष्ट्रीय स्वास्थ्य नीति का एक प्रारूप स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय ने तैयार किया है। साथ ही ब्रापने यह भी कहा है कि यह नीति दस्तावेज फिर से तैयार किया जा रहा है, उससे ऐसा लगता है कि ग्राज तक हमारा कोई राष्ट्रीय स्वास्थ्य नीति दस्तावेज नहीं बन सका। इसलिए मैं भ्राग्रह करूंगा कि मंत्री जी इसको जल्दी से जल्दी फाइनल शेप दें ताकि देश के स्वास्थ्य के बारे में समन्वित विचार हो ग्रीर यहां के हर नागरिक का स्वस्थ जीवन जीने के लिए मिले।

सभापित जी जिस अनुपात में जनसंख्या बढ़ती जा रही है, उस अनुपात में न इन के हास्पिटल बढ़ रहे हैं और न इनके डाक्टर अब लेबल हैं। इनके हिसाब से एक हजार जनसंख्या में एक डाक्टर होना चाहिए। लेकिन वह भी नहीं हो पा रहा है। हम गांवों से आते हैं। वहां एक बनाक बनता है 22-23 पंचायतों पर। उसमें एक डाक्टर होता है और चार-पांच सब-सेन्टर हाते हैं। नियमतः एक डाक्टर का इन सभी केन्द्रों में जाना चाहिए लेकिन वह हकीकत में नहीं जाता है, कागज पर अवश्य जाता है। इस तरह से गांवों में स्वास्थ्य के दृष्टिकाण से काई सुख-सुविधा की बात नहीं की जाती। है।

सभापति जो, इनके हिसाब से मलेरिया खत्म हो गया है। लेकिन अभी हम देख रहे हैं कि मलेलिया कितने जोर से बढ़ रहा है। में और जगह की बात नहीं करता। में दिल्ली पर आता हूं और यहां का जो सब से बे ट एरिया नार्थ एवेन्यू है जहां एम० पोन रहते हैं, वहां मच्छरों का इतना प्रकोप बढ़ रहा है कि हमें इनके विभाग को टेलीफोन करना पड़ा कि यहां मच्छरों का प्रकोप बढ़ रहा है। यह तो दिल्लो [श्री राजेन्द्र प्रसाद यादव] . . . भी स्थिति है। इससे ग्राप ग्रन्दज लगा सकते हैं देहातों की क्या हालत हो सकती है।

ऐसे ही स्माल पोक्स के इरेडिकेशन की बात ये कहते हैं और ये कहते हैं कि कोई बड़ी माता का उदाहरण ला कर दे तो उसको एक हजार रुपया इनाम देंगे। लेकिन इनके ग्रिध-कारियों को स्माल पोक्स के बारे में कोई कहने को जाता है तो वे मानने को तैयार नहीं हो पाते। क्योंकि इससे वे सरकार की निगाह में दोषी। समझे जाएंगे ग्रौर इनाम भी देना पड़ेगा। इसके में उदाहरण दे सकता हूं।

ग्राज स्माल-पॉक्स, फाइलेरिया, टी० बी०, केंसर ग्रादि बीमारिया दिन-ब-दिन बढ़ती जा रही हैं। केंसर का इलाज न होने के कारण किसी का भी चितित होना ग्रावश्यक है। केंसर की बीमारी दिन-प्रति-दिन बढ़ती जा रही है। हर महीने 2-3 लोग मेरे यहां से ग्राते हैं। में ग्राग्रह करना चाहता हूं कि ग्रगर ग्रावश्यक हो तो ग्रीर देशों से मिलकर इस बीमारी पर रिसर्च करें ग्रीर इलाज निकालें ताकि लोगों को इस बीमारी से मुक्ति मिल सके। प्रिवेटिव मेसर्ज की तरफ भी ध्यान दिया जाना चाहिए।

यह सही है कि रेट ग्राफ मार्टे लिटी घटी है ग्रौर लाजिविटी बढ़ी है, लेकिन ग्राज जितनी प्रकार की बीमारियां ग्रापको देखने को मिलती हैं, उतनी पहले नहीं थीं। रोज नई-नई बीमा-रियां उत्पन्न हो रही हैं। इसलिए स्वास्थ्य मंतालय को इस ग्रोर ग्रावश्यक कदम उठाने चाहिएं, ताकि समस्या ग्रागे न बढ़े।

नकली दवाइयों के बारे में में खास तौर से कहना चाहता हूं। ग्राए दिन यह बात सुनने में ग्राती हैं। लाइफ सेविस ड्रग्स में भी मिलावट जोरों पर है। में ग्राग्रह करना चाहता हूं कि इस जुर्म के लिए मीन की सजा का प्रावधान होना चाहिए। इससे बढ़कर ग्रीर कोई गुनाह नहीं हो सकता। नकली दवाग्रों से लोगों को जान जा सकती है।

परिवार नियोजन कार्य क्रम को बढ़ावा देने के लिए लोगों को विशेष इंसेंटिक्स दिए जाएं । जैसे—नौकरी में प्राथमिकता या प्रमोशन में प्राथमिकता छादि का प्रावधान किया जाना चाहिए, ताकि लोग इसमें ज्यादा रुचि दिखाएं। इसमें दवा की जरूरत नहीं है।

अन्त में मैं कुछ सुझाव देकर अपनी बात समाप्त करूंगा, यदि मंत्री महोदय इस पर ध्यान दोंगे तो देश का बहुत भला हो सकता है।

- गित्रक संसद श्रीर भूतपूर्व संसद सदस्यों के परिवारों को मेडीकन फेसिलिटीज दी जानी चाहिए । मैं ऐसे बहुत से गरीब, हरिजन, गिरिजन संसदों के परिवारों को जानता हूं, जिनको यह सुविधा प्राप्त न होने के कारण बड़ी श्रसुविधा होती रही है ।
- 2. देश में बेरोजगारी की समस्या को देखते हुए ग्रापके विभाग में तथा ग्रीर किसी भी विभाग में सर्विस में एक्सटेंशन न दिया जाए। इस बारे में में एक उदाहरण देना चाहता हूं। सफदरजंग ग्रस्पनाल के सुपरिटेंडेंट बहुत पहले रिटायर हो चुके हैं ग्रीर कंपीटेंट लोगों के होते हुए उन्हें बार-बार एक्सटेशन दिया जा रहा है। इसके लिए वहां के डाक्टरों में यूनेनिमसली विरोध भी किया है। इसलिए मेरा निवेदन है कि इस ग्रोर ध्यान देना ,चाहिए, ताकि किसी को डिससेटिसफेक्शन न हो।
- 3. भारतीय चिकित्सा पद्धतियों, जैसे ग्रायु-वेंद्र, प्राकृतिक चिकित्सा, यूनानी चिकित्सा श्रादि को प्रोत्साहन दिया जाना चाहिये, ताकि लोगों को ग्रधिक से ग्रधिक लाभ मिल सके।

4. बच्चे भारत का भिवष्य हैं, लेकिन बच्चे के स्वास्थ्य के लिए ज्यादा कुछ नहीं किया जा रहा है, । कुछ कदम उठाए गए हैं, लेकिन इस श्रोर विशेष ध्याद देने की ग्रावश्यकता है । बच्चे की ग्रिविलेज्ड सिटीजन समझा जाए, ताकि कल एक स्वस्थ भारत हमारे सामने हों।

ग्रन्त में एक बात ग्रौर कहना चाहता हूं, ग्रभी एक माननीय सदस्य ने भी क्वेण्चन ग्रावर में इस ग्रीर ध्यान ग्राकित किया है। कार्य निष्पादन बजट का कवर पेज ती हिन्दी में प्रिन्ट है, लेकिन ग्रन्दर ग्रभी तक प्रिन्ट नहीं करा पाए हैं। इस ग्रीर मी मंत्री जी की ध्यान देना चहिए।

देश में भ्राप देखें भ्राई कैम्प हर जगह लगते— प्रो० मधू दण्डवते : ग्राई वाले लोग लगाते हैं?

श्री राजेन्द्र प्रसाद यादव : उसका भी जिक में कर दूंगा । ग्राई कैम्प ग्राप लगाते हैं । ग्राई कैम्प्स में ग्रांखें फोड़ने का काम न हो यह भी ग्रापको देखना चाहियो । ग्रांख बचाने के कैम्प वे हों । विहार में ग्रभी एक ग्राई कैम्प लगा था जिस में लोगों द्वारा इलाज कराने के बाद ज्यादातर लोग ग्रंधे हो गए थे । ग्रापके ही एक सांसद ने यह कैम्प लगाया था । इस ग्रोर ग्राप विशेष ध्यान दें । लोगों की ग्रांखों के साथ खिलवाड़ नहीं होनी चाहिये । उनकी ग्रांखें बची रहें, वे देखते रह सकें, यह ग्रापको देखना चाहिये । खाना पीना तो ग्राप दे नहीं सकते हैं, लेकिन ग्रांखें तो उनकी ठीक रहनी चाहियें।

में स्राग्रह करता हूं कि इन बातों क: तरफ विशेष रूप से स्राप ध्यान दें।

THE MINISTER OF HEALTH AND FAMILY WELFARE (Shri B. Shankaranand): Sir, I am really very happy, having heard all the Members for two dayse on the various aspects of health problems of

the country. The debate has been taken to a very high level, cutting across barriers of politics, language, region or any other conflicting thought.

Very important suggestions have been made by many Members. I should say that I have been seeing for the first time in this country that Members of Parliament, inside and outside, are trying to create an awareness in the minds of the public—a health awareness.

This House has discussed many health issues, and many important suggestions have been given, and critical examinations have been made. I did not find any motive, while any hon. Member spoke and gave suggestions for action by the Health Ministry; and for that, I am very grateful.

Before I reply to the various points made by each Member, I wish to apprise House of the various achievements we have been able to make in the last two years. I wish to inform the House that we have been able to make many significants achievements during the last two years in the activities allocated to Ministry, and about the important steps that are contemplated to transform improve the health and family welfare of our people. The revised 20-point programme of our Prime Minister, containing the basic agenda for action before the nation, includes and underlines the importance of family planning, augmentation of universal primary health care facilities and control of major diseases like leprosy. blindness and tuberculosis. The sector, taken in its totality, is vital for maximizing productivity, both in absolute and in per capita terms in all spheres of socio-economic activity. An investment in health is a basic investment in development of human resources, leading to improvement of quality of life and over-all development.

The allocation for this important sector has obviously been lower than the needs of the situation.

At this point, I wish to inform the House that Member's have shown heir concern on the low allocation in the Plan budget for the health sector; and they have compared the figures from the First

**⊿**36

#### [Shri B. Shankaranand]

Plan till now to show how health is getting a lower priority. But I wish to bring to the notice of the House through you. Sir, that the per capita show that the per capita expenditure on health on medical and public health sides is steadily increasing—as I can give you some figures. In 1975-76, the per capita expenditure on health was 11-82.

SHRI RAVINDRA VARMA: There seems to be some mistake.

SHRI B. SHANKARANAND: This is my information. In 1976-77, it rose to 13.31; in 1977-78, it was 15.05. Thereafter, the figures are not available. This will show the per capita expenditure is increasing; maybe as compared to allocations with other Ministries, it might have come down, because you have comparative figures there; here you do not have them, because it only shows that if the health allocation has come down comparatively, than in other Ministries, in other departments, it is increasing; and to that extent, the health allocation is not encouraging. (Interruptions) I am admitting it for the sake of argument; I am not accepting their contention.

We have tried to maximise the return from the limited resources available during 1981-82, both in the health and family welfare sectors. Almost full utilization of the allotted funds has been achieved during this year, because one of the members made an allegation that funds were lapsing during 1980-81. hope to maintain this tempo of activities in the coming years. You have before you the plan budget we have proposed for 1982-83, viz., Rs. 245 crores for family welfare and Rs. 120 'crores for health. The momentum already achieved in both sectors is such that I may have to come before the House for additional resources during the course of next year.

The forward movement in the family welfare programme during the last two years is well-known and has been acknowledged by the NDC at least which met a few days ago. For 1981-82, our targets

were nearly 50 per cent higher than the achievements of 1980-81, I am happy to inform the House that most of the States have achieved the targets and some have exceeded them. There has been a tremendous upsurge in enthusiasim and demand for services. The programme is poised for rapid acceleration. The national consensus prevailing at the moment, thanks to the clear policy direction and restoration of the confidence of the people, has lifted the programme out of unseemly controversy. The task before us to reach population stabilisation as rapidly as possible is, however, stupendous. We have to vigorously carry on with this work as a voluntary programme converting it into people's movement. Our objective is to imbue the life styles of our people with the observence of the small family norm. Full information, knowledge supplies and services as close to the door-steps of the people as possible will be provided by continued expansion of the delivery system and imaginative and effective use of media and inter-personal communication efforts. will be advocated not Family planting merely through methods, but as a concept of "planned parenthood". In order to review and monitor in comprehensive manner all aspects of the programme and provide advice, a high level "Population Advisory Council" is being set up under my Chairmanship.

Family Welfare has always included Maternal and Child Health Care. Our achievements during 1981-82 in providing immunisation and prophylaxis coverage to expectant mothers and children have reen significantly higher than during 1980-81 in some cases by over 20 per cent. We place a great deal of emphasis on speedily expanding the immunisation programme. The targets under the Polio Immunisation Programme have been recently revised in order to cover nearly 50 per cent of the infants by the end of the Sixth Plan.

This have to explain to the House because in the recent past unfortunately Family Planning has been equated to mere sterilisation which is absolutely incorrect and which has brought a bad name to the entire programme which is very vital for the future of the nation.

Family Planning, I should say, is planned parenthood which means—and I want to further elaborate that—we have to delay the marriage or else follow some friends who are there in the Opposition who are not at all marrying and after marriage delay the first arrival in the family.

PROF. MADHU DANUAVATE: If the marriage itself is delayed!

SHRI B. SHANKARANAND: for the second one if at all it is desired, there should be sufficient spacing; and for this various methods are there. And finally, if the couple thinks it is better that they should—that they should not stop and not have more than two, then the terminal method which is called sterialisation is there. That is all the entire concept Family Planning. I wish to request the hon. Members of the House "Please carry this message that Family Planning is not mere sterilisation but is absolutely planned parenthood and if all the Members of this House carry this message to the respective constituencies. I think the entire country will definitely be ready to achieve the goals which we have set for the turn of the century.

MR. CHAIRMAN: I think you are getting the consensus of the House.

SHRI B. SHANKARANAND: Thank you very much. I am grateful to the House.

SHRI ATAL BIHARI VAJPAYEE: But do not criticise Janata Party.

SHRI B. SHANKARANAND: I have not done. I am trying to forget it. Why do you remind me?

MR. CHAIRMAN: No. He has already agreed to withdraw. You have said, you have withdrawn. That is all.

SHRI ATAL BIHARI VAJPAYEE: It should go on reord.

SHRI B. SHANKARANAND: The emphasis in the Health sector today is to increase, expand and enhance the quality and out reach of services to the hitherto unreached populations. Health has long been looked at only through the narrow conduit of focussing on diseases, doctors and drugs. I have

always been telling, both in and outside the Houes that the traditional way looking at the health problems of this country has been only through the window of drugs, doctors and diseases. We had not been able to see the rest-the preventive and promotive aspect. Now, the policy of my Ministry is to lay emphasis on the preventive and promotive and further, the rehabilitation aspect of health. strategy is aimed at 'Primary Health Care' coverage in terms of promotion of better health, protection against preventable diseases and outreach of curative health with full involvement and use of the community and its resources. The various targets fixed for achievement during Sixth Plan in this sector are well on the way to bring fulfilled.

Now members have expressed their concern about the health care facilities to be extended to the ruarl poor, Here, I should say that we have a major scheme "The Village called. Health Scheme". Under this scheme, one voluntary worker, preferably a woman, belonging to the area, will be selected by the given training by the community and Government. The main function of the Health Guide would be to carry the message of small family norm to the look to their health village community, needs and environmental sanitation and act as a delivery point for non-elinizol supplies. This I am emphasising because the health guide is neither a doctor nor a bare-foot doctor, as has been thought by some members. We hope to at least one health guide for every 1000 rural population in another two time. It is not good to denigrate this person. The health guide is not a bare-foot or otherwise, as I have already said but a promoter and a catalyst community effort. Already we have trained over 1.83 lakh such guides and their performance has been evaluated independently. Thanks largely to them, there has been a significant improvement in several indicators of health and family welfare in areas covered by them. Similarly will have in each village one traditionally trained ahai. When we were born, there were no maternity homes in the vilinges. Every delivery was attended by a traditional lady whom we called a dhai. We

# [Shri B. Shankaranand]

439

want to train that lady so that she has a skill which is required at the time of the delivery. We will have in each village at least one traditional *dhai* trained to provide more hygienic, safe and aseptic deliveries. We have trained so far 3.6 lakh such *dhais* in the country.

In order to release some of the core schemes from the vagaries of finances, we have converted these schemes for health guides, the establishment sub-centres and the control leprosy and blindness into full centrally sponsored schemes during 1981-82. I am glad to inform the House that work relating to control of leprosy, blindness, TB and Malaria has been consolidated, streng-'s thened and stepped up significantly. We have set up very high level committees to go into the work for the control of leprosy and blindness. The recommendations of these committees would help us to further gear up the programme towards speedy control and eventual eradication of leprosy and preventible blindness.

Members have expressed their concern about the performance of the Ministry in regard to blindness. One learned hon. member in the opposition asked, how the Health Ministry could be blind to the problem of blindness. We are not at all blind, but for a moment he closed his eyes towards our performance during the last three years! This scheme of control of blindness having been made a national control scheme, we have made it hundred per cent centrally sponsored scheme. The scheme suffered because it was previously of fifty-fifty between the on the basis State and the Centre. The State would not spend the money and take the responsibility. That is how the programme suffered. Now the scheme has been made centrally sponsored. Now the problem is scarcity of experts and ophthalmic assistants, so that the thought, expression and intention of the Ministry and the Government is translated into action in the rural areas. However, I should say that we have started a training programme in ophthalcreat ophthalmic mology to train and have been created assistants. 19 centres in 1981-82. We want to expand this programme during 1982-83 with a further forward movement and revise the targets. Today Maharashtra sfands first in the performance in the field of curable blindness—cataract operations. In other fields, Maharashtra has done very well. Other States also are doing very well.

Regarding leprosy, under the inspiring of Prime Minister, attention has been focussed on the eradication of leprosy on a time bound basis. The strategy for such a monumental effort has. been delineated by a Working Group composed of eminent leprologists and social workers, whose report has become available very recently and will be carefully considered by the Government in consultation with the State Governments and voluntary bodies. The recommendations given by the Working Group provide a blue print for future action, including a massive health education campaign to remove the prejudice and mis-understandings about the nature of the disease and patients suffering from it so as to remove stigma attached thereto. social massive campaign over a sustained period will be necessary if we are to achieve the goal set for us by the Prime Minister and in this effort the role of the voluntary bodies would be of particular significance. I will appeal to the hon. Members of this House that it is our duty to educate the people in this country that leprosy is as good or as bad as any other infectious disease. There many infectious are diseases in this country and leprosy is one. Unfortunately, the prejudice the social stigma that is attached to it, has made the task of eradication leprosy difficult. Special multi-drug regimen work has been taken up in selected districts.

As part of the M.C.H. programme, nutrition deficiency induced blindness is being checked by provision of Vitamin 'A' supplements to children. We have provided a large number of x-ray units for the TB Centres in the country. The incidence of malaria has gone down both in terms of malaria in general, and the more pernicious P-Falcifarum type during 1981-82, as compared to the previous year. From the peak of 6.4 million

44I

cases reached in 1976, only 2.3 million cases arose in 1981. As I mentioned earlier, the contribution of the Village Health Guides in this achieveemnt through early detection and drug distribution is significant.

The medical education field has been the subject of debate: frequently. There is need to motivate, reorient and educationally and psychologically equip our medical graduates to adapt themselves to work in our rural areas. The emphasis today is not on curing the esoteric illnesses of the elitist few, but on attending to the common diseases, afflicting and debilitating the common man. Also, the need to curb the brain drain from our country in this field is paramount. Taking all these aspects into consideration, a high level Medical Education Review Committee has been set up. This Committee is looking into the problems of medical education right from the beginning upto the specia-Misation and super-specialisation stage. In all aspects of the medical education, this Committee is going to submit its report. I appointed this Committee a few months back and I am expecting the report within a few months,

Health can be achieved and maintained only by synchronised action of several related schemes, such as adequate food, proper nutrition, environmental sanitation, protected water supply, hygienic habits—all of which require proper education.

SHRI GIRDHARI LAL VYAS: What about irregularities committed by the State Governments in regard to admissions

SHRI B. SHANKARANAND: I am coming to your point.

Attention is being paid in all these sectors by coordinated action through other related Ministries. Supply of drinking water to all problem villages is already part of the 20-point Programme. Health education is sought to be promoted through all available forums to percolate to all sections of society.

Here, many issues regarding capitation fee and admission problems have been raised. As I have already stated, the Medical Education Review Committee is looking into all aspects of medical education and so I think I need not deal with that aspect. But one thing I should say. So far as the reservation for Scheduled Castes and Scheduled Tribes in admissions is concerned—because some of the Members raised this issue—the Prime Minister some time in this very year had made it abundantly clear when, I think, the Gujarat Agitation was going on about the reservation for Scheduled Castes and Scheduled Tribes, that the Constitutional protection given to the Scheduled Castes and Scheduled Tribes will be maintained. (Interruptions).

May I have a word about Yoga, Ayurveda, Siddha and Homoepathic medicines?

PROF. N. G. RANGA (Guntur): What about more medical colleges? More medical colleges are needed.

MR. CHAIRMAN: He is mentioning about yoga. You should listen carefully.

SHRI B. SHANKARANAND: There are 106 recognised medical colleges.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Yoga is also a part of medical education.

SHRI B. SHANKARANAND: We are producing about 12,000 medical graduates every year.

SHRI ASHFAQ HUSSAIN (Maharajganj): How many Dental colleges are there?

SHRI B. SHANKARANAND: I do not know, but I am talking about medical education.

Besides, those graduates who come as Ayurvedic graduates. Homoeopathic graduates and other graduates, if you put all these figures, the figure becomes alarmingly large and it is very difficult to provide jobs for them. But a question has been raised that doctors are not willing to go to rural areas because of want containing the facilities there. It is true to a certain extent, and I share the views of the hor

[Shri B. Shankaranand]

Members that we have to make some improvement in the service conditions of the doctors who are serving in the rural areas

SHRI ATAL BIHARI VAJPAYEE: Why can't you make it compulsory?

SHRI B. SHANKARANAND: forgetting everything that is 'compulsory'. Now he is reminding about 'compulsory'! (Interruptions).

PROF. N. G. RANGA: Let us agree on it.

SHRI B. SHANKARANAND: not want to make it compulsory. If I provide them with facilities and the necessary content of medical education which will motivate them to go to the rural areas, I think the word 'compulsory' will not arise at all.

The heritage of our country in the vast reservoir of excellent medical knowledge in the traditional systems of medicine, and Homoeopathy, is being fully used.

Sir, Ayurvedic experts and Ayurvedic doctors have taken exception to my using the words 'traditional system'. I should say that I meant only to say about the system of Ayurvedic and Siddha in this case.

SHRI UTTAM RATHOD: What about Unani system?

SHRI B. SHANKARANAND: and Homoeopathy are always there.

PROF. RUP CHAND PAL (Hooghly): But no accupunture?

SHRI B. SHANKARANAND: Please don't puncture the debate!

Increasing attention has been paid to standardisation of education, pharmacopea and research relating to all these systems. separate Corporation, namely, the Indian Medicines and Pharmaceuticals Corporation Ltd., has been set up to produce standard Ayurvedic, Siddha and Unani drugs. This is expected to go into production in a few months.

As a contribution of my Ministry to the year of productivity, we have significantly stepped up the production from the Hindustan Latex Limited, Trivendrum. Against an all-time high production of about 180 million pieces of Nirodh in 1978-79, the production during 1981-82 will reach the level of nearly 260 million pieces. On the day when Bandh was called, the Hindustan Latex Limited worked and had all time record of production.

Health is an activity which takes place in every home, every village and every community. It is necessary to keep track of the activities everywhere so that monitoring, timely corthrough proper rective action and intervention, we can secure our objectives. It is in this connection that we have recently revamped the system of health information flow and monitoring. We have evolved key indicators on which we are now receiving regular reports from the field level upwards. These are studied, analysed and used for further guidance and advice to the State Governments as well as for advance action, for provision of funds, procurement of supplies, training of personnel, etc. In this regard, schemes of health care for Scheduled Castes and Scheduled Tribes and research in respect of diseases afflicting them are being identified and are being taken up.

Delhi is engaged in preparatory activities for the forthcoming Asian Games. My Ministry will be providing, through the Central Government Health Scheme, special health and medical care coverage for this event involving many nations, in several sites of competition and diverse specialities connected with sports. noted already by some of the Hon'ble Members the facilities for the Hon'ble Members. in the Parliament Annexe have been strengthened and enhanced.

I have tried to highlight some important aspects of achievement in the past two years. We have a long way to go to assure for our people a satisfactory health status. In all our efforts we will provide full encouragement and support to voluntary organisations.

Some hon'ble Members have raised their grievance about the grants and the method of thing grants to the voluntary organisations. The suggestions have been noted.

D. G., 1982-83-

As all of you have observed, nothing that we do can give us in either absolute or per capita terms appropriate results unless we speedily attend to the most crucial problem of reducing the rate of our population growth. We shall continue this as our primary task integrated with universal health care, increase in female literacy, improvement of the status of women and other socio-economic activities.

Regarding other points raised by the hon. Members I think first of all I should reply with reference to one hon'ble Member who said that he should have a right to die. (Interruptions). One should have a right to die. (Interruptions).

You know the provisions of the Indian Penal Code will definitely punish that man who wants to end his life.

SHRI MOOL CHAND DAGA: no. That is not an idea.

SHRI B. SHANKARANAND: I am explaining to-day's legal position.

SHRI MOOL CHAND DAGA: That is not the idea.

SHRI B. SHANKARANAND: He who commits suicide escapes punishment. He who attempts to commit suicide is punish-It is the legal position to-day. (Interruptions). I can understand. I do not know what prompted Shri Daga to say this,

SHRI MOOL CHAND DAGA: I have moved Private Members Bill already.

SHRI B. SHANKARANAND: Killing is a word which one deters and abhors.

Sir, a word about spurious drugs and adulteration. Some Members have referred to the existence of spurious drug market in the country. The manufacture of fake and imitation drugs is the handiwork of anti-social elements and the same is taken cognizance of by the police authorities of the various State Govern-

ments in the same manner as they tackle the problem of the existence of counterfeit currency notes in the country. hon. Members are aware, very recently, Delhi Police have unearthed a fake drug factory and a cosmetic factory manufacturing imitation cosmetics and have several persons. The manufacturer of spurious drugs caught in Delhi has no licence to manufacture, sell and stock any drugs. The man who has been caught, has no licence to produce Trugs.

SHRI XAVIER ARAKKAL (Ernakulam): Who supplied electricity?

SHRI B. SHANKARANAND: Not the Health Ministry.

SHRI XAVIER ARAKKAL: It is a very serious matter. Whether it is the Health Department or Law Department or whatever Department it may be, the Government has to be very alert in this matter.

SHRI B. SHANKARANAND: May I inform the hon. Member that because the Government is serious, this has been culprit has been and the detected arrested?

I have already requested the Chief Ministers of all the State Governments to alert the concerned Departments about the menace of spurious drugs in the country. I also seek cooperation of the hon. Members of this House to create awareness in their constituencies about the need of full public cooperation in tracking down and curbing the menace of sale and manufacture of spurious drugs and fake cosmetics.

SHRI RAVINDRA VARMA: What precise cooperation do you want from us?

SHRI B. SHANKARANAND: To page on the information.

PROF. MADHU DANDAVATE: Dσ you want us to taste them first?

SHRI B. SHANKARANAND: Sir, this is a very serious matter which should not be laughed at.

I would also appeal to the Press and the members of the public. We have to

[Shri B. Shankaranand]

take up the following measures this evil:

D. G., 1982-83-

(a) We have to see that the public is advised to buy drugs and cosmetics only from known licensed chemists;

KRISHNA CHANDRA HALDER: Regarding fake and spurious drugs, whether the Ministry of Health will form an Intelligence Wing to detect the spurious drugs in the country?

SHRI B. SHANKARANAND: The hon. Member is quite right. But I should say that it is the duty of the Drug Controller of each State to test the drug that is so marketed and even issue licences before it manufactured.

- (b) The public should insist on cash memos while purchasing any drug;
- (c) The public should be advised to compare the price charged by the chemist with that indicated on the label. If the price charged is considerably low than indicated on the label, the possibility of such a drug not being genuine, canot be ruled out. Wherever such suspicion arises, public should immediately bring it to the notice of the local authorities or police.
- (d) The consumer should be advised to destroy all used containers of medicines.

I would like to assure this august House that the Government is equally concerned about the problem of drug adulteration and we would shortly be introducing an amendment Bill to the Drugs and Cosmetics Act, providing a penalty of not not less than 5 years imprisonment which may extend to a term of life and a fine not less than Rs. 10,000 - in cases where adulterated, spurious or sub-standard drug causes death or grievous injury to a person.

Regarding food aduleration, many hon Members alleged corruption in this and talked about corrupt food inspectors.I fully share the anxiety of hon. Members that adulteration of food should be detected and severely dealt with. The responsibility for implementation of the Prevention of Food Adulteration Act rests pri-

marily with the State Governments. I have lost no opportunity to urge upon the State Health Ministers and Chief Ministers to improve the facilities for analysis of food articles and to contain the pernicious evil of food adulteration in the country. Establishment of separate food cells in each State with properly qualified and experienced officers with proper status for carrying out, guiding and supervising the work of the enforcement machinery has been repeatedly advised. The need for creation of separate cadres of qualified Food Inspectors and Analysts with adequate remuneration commensurate with responsibilities has also been emphasised.

During 1982-83, my Ministry proposes to take the following steps for further effective enforcement of the Act in this regard:-

- (1) Strengthening of Headquarters Unit.
- (2) Strengthening of Port Health Organisations for quality control of food articles imported into India.
- (3) Strengthening of Central Food Laboratory, Calcutta and Central Food Laboratory, Ghaziabad.
- (4) Grant-in-aid to Central Food Technological Research Institute, Mysore and Public Health Laboratory, for carrying out appellate work.
- (5) Training programme for Food Inspectors, Analysts and senior Officers associated with the implementation this Act with a view to ensuring uniformity in the technique of analysis and interpretation of data

There are many points which the hon. Members have made. I will definitely take them into account. But before I conclude. I must say that an intensified School Health Services Project has been launched today by my Ministry with the initial step of training the trainers. All the primary schools in 25 selected Primary Health Centres in 20 States will be covered under this programme by utilising the primary school teachers and the medical and para-medical staff of the Primary Health Centres.

In addition, 5 blocks are being covered in selected Primary Health Centres where it is proposed to utilise the services of private medical practioners for this purpose. Considerable amount of preliminary work including drawing up of health cards, guidelines for primary school teachers and for reports and returns has already been completed. The major purpose of the Project is to test out various approaches to the School Health Projects so that it may be possible later to select the one which is considered most suitable in our national environment. Also, Project is expected to establish base line data indicating morbidity of various types of diseases and deficiencies in primary school children and the likely load of referral services for the correction of these.

Amongst the many points that have been made, the hon. Members have expressed their concern about the functioning of Delhi hospitals. I can only say and I have repeated many times in this House previously also that unless we reduce the pressure of patients in each hospital, we will not be able to improve the conditions in hospitals. May I appeal to the hon. Members of the House again that please do not think they are only Government hospitals. The idea should be created in the minds of people that they are people's hospitals and they should keep the hospitals as clean as possible. It is not that the people go and make it dirty and the Govment cleans it. If one patient goes to the hospital, about dozen people go with the patient and the pressure, the crowd, bemuch. I may tell my hon. comes too friend, Mr. Ravindra Varma, of course, I do not know—I have never fallen sick if he falls sick, at least a dozen people will go along with him...

MR. CHAIRMAN: Don't wish him.

SHRI B. SHANKARANAND: I do not wish him to fall sick.

SHRI RAVINDRA VARMA: I have never done that.

SHRI B. SHANKARANAND: You have not fallen sick, I do not know.

SHRI RAVINDRA VARMA: I cannot claim that. I have not made it a social function.

SHRI B. SHANKARANAND: In order to meet the pressure on Delhi hospitals, we have been building up five veripheral hospitals in Delhi and after they are built, I think, a lot of load will be reduced from the Delhi hospitals.

Unless any other Member wants me to clear any other point I wish to conclude.

MR. CHAIRMAN: You please conclude. At least you conclude. Then, they will put questions.

SHRI B. SHANKARANAND: I Will conclude.

As regards the Nature Cure Hospital which the Hon. friend has mentioned, we have established 4 Central Councils, one for Ayurvedic, one for Unani and Naturopathy, one for Homeopathy and one for Yoga. All the Central Councils are looking into the problems of each medicine.

I have briefly surveyed the social health in the country along with past achievements and future prospects and programmes.

We are placed today at a unique juncture in the country's development in national health and family welfare programmes. We are on the threshold of a social revolution to usher in new perceptions and behaviour patterns in individulas in families and in the society. The task ahead is both challenging and promising.

The most significant development is the stimulating, positive response of the people in general and of the profession in particular, to its moral and social obligations.

We are also aware of our responsibilities to make the fruits of scientific and technological progress available to the people in accordance with the belief that the enjoyment of the highest standard of health is one of the fundamental rights of every human-being.

Health, in this context, is both a goal and a means and an indispensable component of social and economic development. Health and the development processes will

[Shri B. Shankaranand]

have to be constantly tracked for optimal returns.

### (Interruptions)

As I have mentioned earlier, nothing that you do can be meaningful and fruitful to our people unless our population stabilises quickly in this endeavour to enhance the quality of life of our people, with promise of magnificant future for all in the country.

I seek the commitment and cooperation of all sections of this august House.

Before I conclude, may I say, what Mr. Franko Romello said:

"Without health, life is not life. It is not living life. Without health, life is only a state of languid and an image of death."

Mr. Simon Johnson said:

"To preserve health is a moral and religious duty."

Because my Marxist friend prompted me to say this while he is talking of sweet dreams about health. "You want to sleep with dreams," I do not know.

I hope you agree that the preserve health is a moral and religious duty.

In the words of Mr. William Hall:

"We can no longer be useful when not well."

SHRI ATAL BIHARI VAJPAYEE: What is the name of that book?

SHRI B. SHANKARANAND: "Take Care of Your Health."

SHRI ATAL BIHARI VAJPAYEE: Is the author of that book working in your Department?

SHRI B. SHANKARANAND: I am not quoting anybody who is in my Ministry of Health.

I am quoting either on my own or somebody who is concerned with health.

You have not said anything about health. Otherwise, I would have quoted you also.

It is most unfortunate that I am not getting any quotable quote from the Opposition also.

I can finally say that there is an Arabian proverb which says:

"He who has health has hope and he who has hope has everything."

I wish the House will have all hopes and will have everything.

Finally, I have to say that none of the speakers said that he would oppose the demands of my Ministry. I therefore, take it that every Hon. Member is supporting the demands of my Ministry and I request the whole House to stand as one man to pass the demands of the Ministry of Health.

SHRI KRISHNA CHANDRA HAL-DER (Durgapur): I want to know from the hon. Minister whether he has, in his Ministry, any proposal to establish Regional Institutes like the All India Institute of Medical Sciences in other regions because from the eastern, southern and western parts, more people cannot come all the way to Delhi to get the specialised treatment. I, therefore, want to know whether his Ministry has any proposal to set up Regional Institutes in Calcutta, Madras and Bombay, whether we can hope to have them in Calcutta. Bombay and Madras.

SHRI B. SHANKARANAND: There has been a proposal to establish a medical centres in the east for the north-eastern states. A Committee has gone into the problem whether it should be established, and the proposals of the Committee are under the study of the Government.

श्री शिरधारी लाल व्यास : मैंने कहा या कि राजस्थान सरकार में मेरिट के स्राधार पर पी जी क्लामेज में ऐडमीसन न कर के स्रपनी मर्जी से 5 परसें ट मार्क्स वढ़ाकर ऐडमीशनस किये हैं जिनको हाई कोर्ट ने वायड करार दिया है । उसके सम्बन्ध में स्राप क्या ऐक्शन लेंगे ? कुछ सलाह देंगे कि इस प्रकार के गलत ऐडमीशन्स नहीं किये जाने चाहियें ?

SHRI B. SHANKARANAND: Is it the question of the hon. Member that the matter is pending in the court? I do not know...

श्री गिरधारों लाल व्यास : कोर्ट से हो गया निर्णय । कोर्ट ने डिसाइड कर दिया कि ऐडमीशन्स नल ऐंड वायड है।

SHRI B. SHANKARANAND: The question is, if the court has decided, action should be taken according to the decision of the court.

DR. V. KULANDAIVELU: What about South? I have already pleaded for establishment of a post-graduate Institute at the Madras Medical College as well as for declaration of JIPMER, Pondicherry, as an autonomous Institute on part with AIIMS.

SHRI B. SHANKARANANAD: There is no proposal to establish any post-graduate centre in Madras, Tamil Nadu. Regarding JIPMER, we have not come to any conclusion.

SOME HON. MEMBERS rose—

MR. CHAIRMAN: The Minister himself invited whether any Member was interested in seeking any clarification or information. I am, therefore, allowing only three or four members to ask questions.

Prof. Rup Chand Pal.

PROF. RUP CHAND PAL: When I intervened with my suggestion regarding recognition the system of accupuncture, the Minister brushed it aside ligthly. As you know, repeatedly, I have drawn the attention of the Government of India to recognition of this system and the Acupuncture Association of India of which Dr. B. K. Basu, President of the Kotnis Memorial Committee, is the President. He had also approached the Prime Minister and the Government of India regardrecognition of this very effective system in our country. As you know, this system is actually being used in the physiotheraphy department of various hospitals. But because of lack of recognition, this very effective and very cheap

system cannot be used widely, cannot be used even by very eminent doctors with foreign qualifications who know this system and who want to coordinate this system with the other systems.

SHRI B. SHANKARANAND: He is talking of accupuncture. Government have no proposal regarding augmenting or expanding or strengthening it.

PROF. RUP CHAND PAL: In his reply to my question on recognition of accupuncture, the Minister has said that, because there is no training institute, they cannot give recognition right now. That means, they must be knowing the system.

MR. CHAIRMAN: It is all right. Then that reply is there and now his answer is also there.

Mr. Bantwalla.

SHRI G. M. BANATWALLA (Ponnani): There is a Tybbia College in Delhi established by late Hakim Ajmal Khan, and the College is going from bad to worse; it is in a state of ruin. Since long there has been a demand for the takeover of the College by the Government. Will the Government take over this College and move expeditiously in the matter also?

SHRI B. SHANKARANAND: The hon. Member has raised a question about a single institution and its problems. We have no proposal of taking over the College.

17.00 hrs.

SOME HON MEMBERS rose.-

MR. CHAIRMAN: No, please. If I allow every hon. Member, then it will become another question hour and I do not want to convert it into a question hour.

Now I will put all the cut motions relating to the Ministry of Health and Family Welfare to vote together unless any hon. Member desires that any of his cut motions be put separately.

All cut motions were put and negatived.

D. G., 1982-83-

MR. CHAIRMAN: I shall now put the Demands for Grants to vote. The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be

granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demand Nos. 44-46 relating to the Ministry of Health and Family Welfare."

The motion was adopted.

Demands for Grants, 1982-83, in respect of Mimistry of Health and Familt Welfare Voted by Lok Sabha

No. of Name of Demand Demand

Amount of Demand for Grant Amount of Demand for Grant on account voted by the Voted by the House House on 16th March, 1982

1

2

3

Capital

4

Revenue

Capital

		KS.	Rs.	Rs.	Rs.
MINISTRY OF HEALTH AND FAMILY WELFARE					
44.	Ministry of Health and Family Welfare	21,97,000		1,09,87,000	
45.	Medical and Public Health	31,49,39,000	12,09,44,000	157,46,92,000	60,77,21,000
46.	Family Welfare	44,68,16,000	17,000	223,40,77,000	83,000

Revenue

D.

### DEMANDS FOR GRANTS-contd.

MINISTRY OF EXTERNAL AFFAIRS

MR. CHAIRMAN: Now, the House will take up discussion and voting on Demand No. 31 relating to the Ministry of External Affairs for which 10 hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

A list showing the serial numbers of cut motions to be moved will be put up

on the Notice Board shortly. In case any Member finds any discrepancy in the list he may kindly bring it to the notice of the Officer at the Table without Jelay.

#### Motion moved:

"That the respective sums not exceeding the amounts OB Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in second column thereof against Demand No. 31 relating to the Ministry of External Affairs.

Demand for Grant, 1982-83 in respect of Ministry of External Affairs submitted to the vote of Lok Sabha

No. of Name of Demand Demand

Amount of Demand for Grant Amount of Demand for Grant on account voted by the submitted to the vote of the House on 16th March, 1982

House

1

9

3

4

Revenue

Capital

Revenue

Capital

Rs.

. s.

Rs.

Rs.

#### MINISTRY OF EXTERNAL AF. AIRS

31. Ministry of External Affairs 26,67,41,000

4,71,01,000

133,37,03,000 23,55,**06**,000

Now we start the discussion.

Prof. Satyasadhan Chakraborty.

SHHRI SATYASADHAN CHAK-RABORTY (Calcutta South): At the very outset let me say that I equally share the anxiety of the External Affairs Minister, the anxiety which he has expressed in the Annual Report for 1981-82 of his Ministry, that the world is facing a danger, war and there has the danger of been a progressive deterioration of the external security environment. I am one of them who are obstinately positive and optimistic. But still I find that dark cloud of war are gather-The sword of Damocles is hanging and this is a nuclear sword. civilisation the humanity has created after sweat and toil for the last 5000 years is now faced with the possibility of total extinction because of unbridled armament race and unprecedented production of deadly and death-sowing weapons, particularly nuclear weapons. To-day we live in a world, a world which is very near to us, because of unprecendented technological and scientific and commercial progress.

The scientific progress is almost breath-taking in the present century. The human civilisation has progressed in all its aspects with a speed which, the people hundred years back could

never ever dream of. Science technology open before us a bright future a bright new world there will be no hunger, no poverty, no illiteracy, no ill-health.

this development has also brought the possibility that a local war or any chance conflagration may lead to extermination of the human race. There was a time when people could think of wars in a very different way. I remember Goethe in his Faust, was saying that a gentleman, in the evening, was looking at the blue sky where white patches of clouds were sailing across the blue sky. He was looking at the river—the boats were gliding by, the whole atmosphere was peaceful. He had a cup of drink in his hand and he was hearing the malcontents which were fighting in the distant land totally unconcerned. To-day, if there is a war in any corner of the world, we cannot have the cup of drinks and look at the thing and say how peace is beautiful! When war is going to engulf the whole world then it will be dangerous for human race. Shakespear's Tempest, as you know. when Miranda, for the first time, saw man and saw Ferdinand, she said how beautiful man was. Leonardo Vincy also said how beautiful was

### [Shri Satyasadhan Chakarvarty]

human figure. But this beautiful man and his civilisation is now facing a danger of extinction.

D. G., 1982-83—

In the report, the External Affairs Minister has rightly pointed out the danger of a new cold war. In the cold war, there is an attempt to spend more and more money on armaments and less and money for the social services. In the cold war we find that the ships are moving across the ocean-not with the cargos to satisfy the needs of men but with the nuclear warheads. We find the sky to-day is full of planes which can spell destruction to the different parts of the world. This is the world we see and, we see the scientists in certain countries. particularly in the United States of America, roughly fifty to sixty percent of them are engaged directly or indirectly in the preparation or in the process of the military production. Sir, this is the world that we face. Now, the question comes. In the report it has been said that it is due to suspicion, mistrust and fear that we find a new cold war. Is it true? Is it a correct assessment of the new cold war? To my mind it is not so. Do you know how the cold war started after the Second World War? To-day we have documents and facts. After the Second World War, it was said by the United States of America that the Soviet Union was out to conquer the whole world, a threat from the Soviet Union, a threat to the free world, a threat to the American way of life and a threat to freedom. But George F. Kennan one of the chief architects of America foreign policy in the late  $1940_S$  and early  $1950_S$  in 1956 said about the origin of the cold war and I auote:

"The image of a Stalinist Russia poised and yearning to attack the West and deterred only by our possession of atomic weapons was largely a creation of Western imagination."

So, was there any real threat from the Soviet Union, the country which Second World sufferred most in the War. Its twenty million people died. It was a country which was bleeding profusely from the war wounds. So, it was not possible. Now, which country was in a position to attack? Well. it was the country which came out of the Second World War as the strongest and the wealthiest and did not receive a scar from the Second World War. It was the country which by selling arms became rich and strong and a country which at that time possessed atom bomb. It was not possible Soviet Union either to, attack credit it was not in the minds of the Soviet leaders. But this was created by the United States of America to create NATO and Marshall aid and to expand the American frontiers-not the geographical frontiers but expansion of overseas markets, raw-materials and domination. I would like to quote nothing from Soviet Union but from Bertrand Russell about the cold war. By no stretch of imagination he can be termed as a communist or friend of the Soviet Union. I quote:

"There is an essential unity in the cold war, economic and foreign policies of the United States. This is created by the constant search for raw materials and markets, the imposition of poverty upon a a position of poverty upon a large proportion of the worlds population and the use of U.S. military power interests of American capitalism and destory those who dare to resist."

This is what Bertrand Russell said about American foreign policy and how the cold ward originated

Sir, I would now quote another distinguished philosopher and historian of G. Britain Mr. Arnold Toynbee:

"America is today the leader of a world-wide anti-revolutionary movement in defence of vested interests. She now stands for what Rome stood for. Rome consistently supported the rich against the poor in [Shri Satyasadhan Chakarvarty]

all foreign communities that fell under her sway....America's decision to adopt Rome's role has been deliberate."

That is how the cold war originated. It was the deliberate policy of the USA for two reasons. First of all to use its armament industry in peace time for military purposes That is why it was necessary for them to start this cold war to encirce USSR and to spread its military bases all over the word

Sir after this Sputnik soared high in space the USA realised that the time has come when they talk from the position of strength and the period of detente, negotiations and all that started. It is good that the Americans also responded favourably. I remember, it was Kennedy who said, if we don't meet in summit we will have to meet in brink. Unfortunately it was Eisenhower who met in summit and it was Kennedy who met in brink due to the Cuban crisis. And with this continued dialogue detente was established. It was a parity of arms, a sort of balance of powers, the balane of powers between the NATO powers and the Warsaw powers. I don't say that this guarantees any permanent peace but I say it creates a no war condition and this non-war condition could be utilised for disarmament. But, Mr. Ronald Reagan when he came to power refused to accept the halt. He refused to accept the SALT-II Agreement, And you will be astonished to hear what was the programme of Mr. Roland Reagan. Well, in 1980, in his Electoral programme, he said:

"To achieve total military and technological superiority over the Soviet Union".

So, what is what? It is not detente. It is not disarmament. It is not peace. But it is 'total superiority' 'military, superiority' over the technological Soviet Union: And what was that strategy was followed by them? In military jargon this is known as a counterforce, first strike capability. This is a theory Pentagon adocated:

'A counterforce first-strike capability' or in simple English, 'the capability for unclar aggression'. So, this is the policy of the present American President. And, he has not concealed his intention. He says, "we must produce enough unclear weapons so that we can have the first-strike capability and wwe can talk from positions of strength' means, from the position of supremacy where they can dictate terms and the Russion will have toaccept them. Sir, is it a language of peace? It is a language or feason? Are these the words of sanity? No. This is a jingoist posture that the American Administration took. And, Sir, what was the response of the Soviet Union? Much as we hear about the Soviet military preparedness, it cannot denied that the Soviet Union also now has Atom Bomb. It has also got Inter-continental Ballistic Missiles. has also the atomic weapons. But, if you very carefully go to the total development of these armaments and if you analyse coolly the armament-race, you will find that the Soviet Union never took the intiative to develop any weapon, of mass destruction. The atomic weapon was first developed by the U.S.A. and it was dropped on Hiroshima and Nagasaki Later Soviet Union was compelled to do it. And you will see that the Americans have developed neutron bombs. Now, Soviet Union too, as a matter of defence will have to do it. Just take Pakistan: It first of all got F-16. As a defensive measure we are trying to Mirage. Can we equate the two? If the Americans develop all these weapons, is it not necessary that for their security the Soviet Union will have to develop these weapons? But, all the time the Soviet Union said: 'I have developed this weapon, but I am ready to sit, I am ready to talk, and even I am ready to destroy.' You will remember what has happened in Europe. The NATO powers are now going to employ medium-range missiles in Europe and the Soviet Union said: Look here, I am ready to talk. Let there be reduction. Let us go and talk." about this. That

is the reason why we find that there is a cold war an the United States of America is responsible for it. Now, nature of the present you know the American economy You will be astonished to know that 1/10th of the American labour force is dependent on the military employment. It was no other person than Mr. Eisenhowerer who cautioned his own people about the military industrial complex. Mr. Eisenhower in his farewell speech said that in the United States of America military-industrial complex is in every city, in every office and in every desk. There is the military industrial complex and you know what it means. The amount they are spending for defence purposes is staggering and by 19885 it will cross the limit of 300 billion doars.

Sir, some people are talking about the Warsaw Powers and their military strength. Well. I can quote from the Studies of Stockholm Institute for Peace Research.

1980 NATO and Warsaw Treaty Organisation accounted between them for roughly 70 per cent of the World arms spending. The Western Partners spent the greater part, 43 per cent and the Eastern Bloc countries about 26 per cent."

Who is spending more on armaments? Who is preparing for war? who is militarising the economy of the country and why is it necessary? Why is is it necessary for the United States to do it? Right from the time of Woodrow Wilson to Reagen the consistent American Policy is to expand their overseas powers protect their vital interests that is, take raw matetrials from the Third World and the under developed countries and plunder the resources from those countries. This is the reason, why they are trying to expand their overseas power. There is the real danger from the United States of America. What is the philospohy behind it? I would again like to auote-

"In the calculations of the U.S. eaders from William Mckinley to

Franklin Roosevelt, from Woodrow Wilson to Reagan, the preservation of American prosperity and institutions-of the American way of life—has been predicated on the preservation extension of the and United State control of foreign markets, and thus the inevitable expansion of the United States power over seas. Viewed in this perspective. the Cold War can be seen, as the U.S. ruling class evidenty sees it, namely as war for the American frontier—the extra geographical frontier, the 'Free World'.

Our Foreign Minister has rightly pointed out to the new International Economic Order and in the United Nations Charter itself we find that it has been pointed out that no lasting peace is possible if millions of people are kept in poverty, perpetual hunger and darkness. No lasting peace is possible if such disarpities that we find today in the world persists. That is why, there was a demand in the United Nations itself for a new international economic order. What is the position today? You will be astonished to see the condition of the world economy today. The developed countries whise population amounts to only 25 per cent of the total population of world account for 83 per cent of the aggregate. Cross National Product, consume 75 per cent of the world energy, 70 per cent of grain, own 92 per cent of world's industry, and 95 per cent of its technical resources and account for 89 per cent of worldwide expenditure on education. Thus, 255 per cent of the people have monompolised the resources. production as also consumption. What about the rest 75 per cent people? Because of this they are suffering from hunger, they are suffering from poverty, there is no education for them, and they are suffering from ill-health.

Today, the imperialist countries are thriving on the interest and they get from the Third World countries. The debt service payments of developink countries stood today at

92 billion dollars a year, and they are constantly rising as a proportion to foreign exchange earnings. While in 1978, about 14 per cent of export earnings of developing countries went to repay debt, it was 20 per cent of debt service ratio no. For some it is 30 per cent. So, the developed western countries have made us a prey. Whenever we produce, we have to export even to the extent of 30 per cent to discharge our debt service payments, For every doller invested in the Third World Countries, they get 2.4 dollars. That is the condition of the Third World Countries.

D. G., 1982-83—

Many people know Woodrow Wilson as a leader of peace in the world. Here, I would like to quote what he said:

"Since trade ignores national boundaries and the manufacturer instists on having the world as a market, the flag of his nation must follow him, and the doors of the nations which are closed must be battered down."

Even Pandit Jawaharlal Nehru, in his book, Glimpses of World History has mentioned about the dollar imperialism. That is the reason why We are today in the strangle hold of dollar imperialism t hat is the reason why we are poor. Today, the whole capitalist system is in a deep crisis. What are they doing? The developed capitalist countries have transplanted to the underdeveloped countries elements of economic crisis and even added new ones. The main role in this accelerated destructive process is played by private banks and international financial and monetary institutions like IME., the World Bank etc. What are these institutions? Who created them after the Second World War? These institutions were created by the developed countries to keep their hold on the Third World countries.

Today, where do we find ourselves economically? What is the position of the Third World countries including India? There are the uniavourable price ratios, the freezing of actual lowering of the prices of the raw materials, and other products of the under-developed countries on the one hand, and on the other hand, the rise of prices of manufacturers, and services supplied by the industrial countries, the high interest rates, the steady shrinkage of sources of external financing and runaway inflation are some of the basic elements of the crisis

What is our problem in India? Why are we going in for the IMF Loans? We are going in for the IMF loan just because we cannot pay for what we import. And the prices of our exports are going down while the prices of our imports are going up, thereby the trade gap is creatd. For that again we go to the IMF and the World Bank and they impose conditions. And because of our depenhave to accept dence on them, we those conditions. But our economy cannot gain in health so long as we are tied to the world capitalist system. Again we will have to go in for loan to repay what we have already taken. More debt, more indbteness and ultimately this creates a danger

Here I quote an American economist who says:

"As long as it remains enmashed in the capitalist world market, an underdeveloped country is Ipso Facto a subject of imperialist exploitation, manipulated prices for its exports and monomoly price for its imports, and at least is in constent danger of falling into renewed political subjugation."

How do you fight it? What steps do we propose to take? Well, our Prime Minister right from the Melbourne, Cancun and to New Delhi Talks has been emphasising that there should be a new international order. In Cancun, we demanded a simple thingone per cent of their product that they (Shri Satyasadhan Chakraborty)

undeveloped for the should save countries and they agreed to 0.07 per cent now they don't agree even to itl.

Now, what have we got from Cancun? What have we got from Melbourne? What our Government is trying today is that it is taking some friends, trying to put some pressure and get certain concessions. But they woud not give you concessions. More and more burden they are imposing on us, more and more we are trying to go to them bend our knees and beg of them look here you mighty world Bank, you mighty [MF] you mighty United States of America, give us something. You behave like the poor Indian present who goes to the landlord, who keeps him in perpetual indebtedness and because of the exploitation he remains in perpetual indebtedness and continues to go to him and says: Oh, lord, give me something.

This is because of the fact that on the one hand we are talking of new international order: we are talking of self-reliane on the other hand we are mortgaging our eonomy. This economic weakness, this opening th edoor for the multi-nationals, who are pumping the resources from the under-developed countries to their metropolitan countries, will be making us more weak. If this continues Mr. Foreign Minister, all your slogans of self-reliance, all your talk of non-alignment will be totally useless. Economic dependene will lead also to political dependence. You reverse this process; you try to stand on your own legs. You don't go in for this cooperation with the multinationals. Otherwise you will create danger for the independence of the country.

Mr. Chairman, Sir I would now come to the conditions that are prevailing around our country. Sir you notice that the American imperialists are trying to create danger around our country and also in the sub-continent. After being rebuffed and thrown out from Iran.

American imperialism is now collaborating with Pakistan's dictatorship; and Pakistan has already agreed to extend Naval facilities for the U.S. at Karachi, and air facilities at Peshawar. USA is arming Pakistan to the teeth. Pakistan is now playing the game of American imperialism. Those who see Pakistan isolated from American imperialism do not see the real danger. This No-War Pact they are advocating, is a smoke-screen to hide the American design, because they want to keep Kashmir outside this Pact, so that they can internationalize this issue.

What is the bone of contention? There is difference between India and Pakistan mainly on the question of Kashmir; and they want to internationalize the issue of Kashmir; and they talk of No War. This is a smokescreen they are going to create. They are arming themselves and they are acquiring sophisticated weapons. This is a serious threat in the whole subcontinent

Recently, there has been a military take-over in Bengladesh. My only express their desire, then there is no subverted there, and military dictatorship has assumed power. This is a danger for our sub-continent. will find that conditions are not good in Sri Lanka and also in some countrieis. This is a danger for our own country.

Some people talk of Afghanistan. I would remind you about a recent proposal by Karmal Government. have agreed; they have invited Pakistan and Iran, and have said 'Let us sit; let us talk; let there be bilateral or trilateral talks.' They have gone to the extent of saying that one U.S. represent which can also remain present—"Let us talk; lt us discuss and let there be no outside interference. The Soviet troops will withdraw." Pakistan has cold-shouldered this idea. They are not responding. What are the ding? The Amercan imperialism is arming the chieftains and landlards who have gone out of Afghanistan. Armed guerilla insurgents are being

pushed inside Afghanistan to create disorder and to deprive the people of the fruits of revolution. I feel deeply that cold-war has come to our doorstep.

Sir, when some of the Members sitting on the other side laugh, I only feel that they are laughing at themselves. They do not really understand it.

MR. CHAIRMAN: Why are you so furious, Mr Tewary?

SHRI SATYASADHAN CHAKRA-BORTY: To-day, we are faced with this real danger. The cold war has come to our doorstep.

I would now mention something about the Indian Ocean. You have mentioned it in your Report; and the Sri Lanka Conference has been torpedoed by the USA. It is a real danger. The Soviet Union agrees to the concept of the zone of peace. does not agree. What is happening?

Israel has destroyed the Iraqi nuclear establishments; and recenty they have annexed, the golan Heights. Is it not a shameful act of political brigandage? Is it not being backed by the United States of America? are they doing in South Africa? They are arming the South Africa and they are not going to implement the Resolution of United Nations on Namibia. Everywhere they are stoking the flames of fire. Everywhere, they are creating hot spots. Since there is a danger, it is true that the danger is real. But there is the other side of the picture. In West Germany, in England in France millions of people have come out they are fighting and profesting against the preparation of war; and they are demanding peace. When millions of people come out and express their desire, then there is no power on earth which can resist these millions of people; they are bound to be victorious.

Look at our borders. Kashmir problem is there. Khalistan is there.

North-Eastern region is there. Thereis a conscious attempt to destabilise our borders, a greater part of them, tocreate security problems for us: divisive and fissiparous forces have raised their heads. I warn the Government that they should take note of all these things seriously. The foreign powers are behind it, particularly the United States of America. are creating troubles on our borders; they are creting divisive forces and the Government should take note of it. When the international situation such, when our country is facing some danger what is the reaction of this Government? Well, it is strange that they are imposing more and more burden on the people on the working class. How do you fight against them? How do you strengthen the country? What are the sinews of warmen, money and material? If you keep the workers in poverty, if you attack the workers with the repressive Acts, are you going to strengthen the unity of the nation? In this Report, you have talked about the unity of the nation. by attacking the working class, toiling. people are you going to maintain the unity of the nation?

You want to make our economy strong. By inviting the multi-nationals, are you going to make the cconomy strong? you want to develop the economy by giving concessions to the multi-nationals. Are you going to develop our economy by doing it? It is not possible. The policy you are following inside the country is anti-people. This will not strengthen the unity of the people; this will divide the people. Your vaccilation and weakness inside the country will not strengthen the country. You will have to reverse this process.

You have said that non-alignment gives the freedom of choice and the freedom of action. True. But is it the real content of non-alignment? Non-alignment is the product of antiimperialist struggle. You refuse to talk anything about imperialism. Your attempt is to confuse by saying super(Shri Satyasadhan Chakraborty)

power rivalry. You are a failure to say/identify who is your friend and who is your foe (Interruptions).

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Did you find rivalry in the Report this time?

SHRI SATYASADHAN CHAKRA-BORTY: It is not super power rivalry; it is an American imprerialism socialist powers are trying to resist American imperialisms? Why? The content of non-alignment is anti-imperialism. And because of our economic weakness, because of your dependence on Western imperialism, you are eroding the anti-imperialist content of non-alignment, and that is why your voice is feeble, your steps are weak, your hands are not strong, and your minds are not sure. It is just because of your economic weakness and your dependence. So to be really non-aligned you will have to be really anti-imperialist, to be really non-aligned you will have to stand on your own legs, give up the dependence on Western imperialism; to be really non-aligned you should be be progressive, you should develop your economy and you should destory the feudalistic structure inside our country and smash the monopolistic strategy. Until and unless you do that, until you go in far radical reforms inside the country until you go in far the sapping of relationship, economic relationship with the multi-nations, non-alignment is in danger. Sir, with these words I conclude Thank you. (Interruptions)

How will AN HON. MEMBER: Tewari be reformed?

AN HON. MEMBER: What about China?

MR. CHAIRMAN: Why do you want to provoke him (Interruptions)

SHRI SATYASADHAN CHAKRA-BORTY: Since hon. Members want. (Interruptions) I am happy that our relations with China are developing.

We want them to develop. We want cordial relations with China. I congratulate the Soviet Union for opening the dialogue with China. We want China and Soviet Union to come together, develop relations with the Third World countries so that with a united mind we can fight the American Imperialism the real danger, the genderme of the world.

An. HON MEMBER. How will Tewari be reformed?

SHRI SUDHIR GIRI (Contai): I beg to move:

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to check the expenditure on the embassies in foreign countries.] (3).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to reduce the expenses incurred by some officials travelling in foreign countries.] (4).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Failure to check the malpractices by some officials.] (5).

SHRI G. M. BANATWALLA (Ponnani): I beg to move:

"That the Demand under the Head 'Ministry of External Affairs' be reduced to Re. 1."

[Failure to invoke total and effective economic and political sanctions against the Zionist State of Israel especially in view United Nations General Assembly resolution of February, 1982 calling for total isolation of Israel) (6)

"That the Demand under the Head 'Ministry of External Affairs' be reduced to Re. 1."

[Failure to order closure of Israeli consulate in Bombay despite U.N. General Assembly resolution calling for total isolation of Israel.] (7).

"That the Demand under the Head 'Ministry of External Affairs be reduced to Re. 1."

[Failure to endorse all passports as not valid for travel to Israel, as is the case for South Africa.] (8).

"That the Demand under the Head 'Ministry of External Affairs' be reduced to Re. 1."

[Failure to declare without delay that Israel will not be allowed to participate in Asian Games to be held in India.] (9).

"That the Demand under the Head 'Ministry of External Affairs' be reduced to Re. 1."

[Failure to withdraw recognitions granted to educational degrees and professional qualifications from Israel.] (10).

"That the Demand under the Head 'Ministry of External Aflairs' be reduced by Rs. 100."

[Need to give full diplomatic status to the Mission of the League of Arab States in Delhi.] (11).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to set up a permanent Expert Advisory Committee for continuous critical evaluation of foreign policies and formulation of policy alternatives.] (12).

SHRI T. R. SHAMANNA (Bangalore South): I beg to move:

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to declare a clear cut policy in respect of Afghanistan issue.] (13).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to protect the life and] properties of Indians settled in Sri Lanka.] (14).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to seek the help and cooperation of countries bordering North Eastern areas of our country to put down extremists operating N.E. areas of India.] (15).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to follow a firm and business like policy in dealing with Pakistan.) (16).

"That the Demand under the Head 'Ministry of External Affairs' bereduced by Rs. 100."

[Need to take note of happenings in Bangladesh after the recent military coup and its effects on our country.] (17).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to have a clear cut policy with U.S.A.] (18).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need for caution and tact in dealings with China.] (19).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to take steps to make non-aligned countries an effective. force.] (20).

"That the Demand under the Head" 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to tone up the working of our embassies.] (21).

4.76

# [Shri T. R. Shamanna]

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to impress upon the officials working in our embassies and students studing in foreign countries to guard the honour of the countries. (22)

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need for better understanding with U.S.S.R.] (23).

PROF. AJITKUMAR MEHTA (Samastipur): I beg to move:

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to reduce expenses incurredby officials visiting foreign countries (34).

"That the Demand under the Head 'Ministry of External Affairs' be reduced by Rs. 100."

[Need to safeguard adequately the Indian Nationals living foreign countries.) (35))

"That the Demand under the Head Ministry of External Affairs be reduced by Rs. 100."

[Need to reduce the ependiture in Indian embassies abroad.] (36).

MR. CHAIRMAN: Shri Madhavrao Scindia.

SHRI MADHAVRAO SCINDIA (Guna): Mr. Chairman, Sir.

PROF. MADHU DANDAVATE: He is playing to the gallery.

MR. CHAIRMAN: Have you got any objection to that?

SHRI MADHAVRAO SCINDIA: Especially when my wife is sitting there in the gallery!

Mr. Chairman Sir, Professor Chakraunder the guidance borty said that of our Prime Minister and our hon. External Affairs Minister India is still in search of its identity. In their eyes the identify of India seems to what Professor That is blurred. Chakraborty said. May I, in all humility, point out that I feel that it is Professor Chakraborty who is having some difficulties with his identity between China and the Soviet Russia? As far as we are concerned, in the words of our Prime Minister, we know what we are. We are not pro-Soviet we are not pro-American. We are pro-India. We look to our national selfinterest, but in an enlightened way, based on the principles of peaceful coexistence which we have inherited from the time of Gandhi and Nehru. That is our identity.

The see-saw of international relations aways dangerously on its fulcrum There is a serious threat of its disintegrating in a heap on what is treated as a 'play-ground' by the Great Powers. But with it will succumb humanity, as we know it, leaving to the 'unfortunates' who survive, the tangible legacy of a scorched earth, and the intangible one of shattered values and dreams. Unless the very approach undergoes a radical transformation, the future is grim. It is across such stormy and tempestuous seas that the hon. External Affairs Minister has to chart the voyage of the ship of our foreign policy. one is quite sure of the shape the world will take and what the future holds. We are witness to a confrontation between powers dedicated to change and those wedded to the maintenance of status quo, between powers feverishly indulging in exploitation and those attempting to arrest that exploitation; between powers committed to the perpetuation of the thesis spheres of influence and those fiercely asserting their independence and sovereignty. The world is regrouping into

a myriad of fiercely independent, locally redoubtable entities. We are moving into perimatic world whose exact hues are still hazy, still uncertain. Because of our Prime Ministers eminent international position. just ourselves. have to look beyond and endeavour to bring some sanity to this world.

After Afghanistan, Poland and the Latin American situation, we have witnessed, as the report says, a sharp deterioration in super-power relations. But I would like to point out that in my opinion, the days of a few mighty powers dominating our planet seem clearly numbered. The flame of nationalism is asserting itself across the lands and proxy leaderships facing this resurgence of nationaist sentiment find themselves desperately bay. Iran, and now Poland, are examples of this emotional awakening in what were formerly docile client States. All indications are pointing out to this trend continuing, with further upheavals in Latin America and the Middle-East to the detriment of the USA and in Eastern Europe where the Soviets will be at the receiving end.

In fact, Great Power rivalry and their total absorption in a senseless arms race has cast its dark shadow over our part of the world. With the changes in Iran and Afghanistan, the whole focus of international relations has shifted to our sub-continent. The military and naval activity in the Indian Ocean, the continuing uncertainty in Afghanistan and the induction of new generation weaponry into Pakistan have undoubtedly aggravated Indias security environment.

As I have said on several occasions on the floor of this House, the Soviets have exhibited a consistency in their actions towards us. We value each others friendship, and look forward to further strengthening of this relationship, on the basis of mutual respect. But the American role is unfortunate, to say the feast, aptly descriced Selig Harrisons words as "a monumental self-defeating blunder", which

will only succeed in "fanning the flams of anti-Americanism in the sub-continent."

Ever since the first year of the Reagon Presidency, Indo-US relations have come under severe pressure. The Pentagons annual military posture statement for 1981 clearly states that it intends to improve its military balance in South-West Asia, a new geopolitical construction of the United States of which Pakistan is an important part. The ostensible aim, of course, is the limitation of Soviet power and the prevention of the possibility of Soviet military intervention, and it is thought by Washington that Pakistan best fits into this scheme of things. How dangerous for the world, that the foremost nuclear power should base its foreign policy perspectives on such simplistic and short term thinking. Even assuming that the Soviet try to intervene in Pakistan, which I cannot\_ see them doing, does Washington really that Pakistan can stop them? Besides it is well accepted that the high powered weaponry that is being supplied to Pakistan cannot be used on its western front, but can only be used on its eastern front, towards India. By this unwarranted and unnecessary action based on short-term thinking, peace loving and non-aligned India, suddenly finds itself looking down the glistening black barrel of new generation weaponry. In the circumstances, our endeavours to provide adequately for our defence places a severe burden on our economy delicately poised at the take-off stage. To compound this further, the United States stand on the IMF loan, their de facto unilateral abrogation of the Tarapur Agreement and the denial of vital spare parts for the plant leaves us with the feeling of a sinister conspiracy aimed at blunting the potentials of a country poised to play a significant role in the world—a country, vhose only crime in the American eye, seems to be its outright rejection of the status of a client State. Washington is ready to sacrifice U.S. interests in India for the sake of its ties with the military rulers of Pakistan, in the hope

that various forms of strategic coope-

# [Shri Madhavrao Scindia]

ration will prove possible; in the hope that the projected rapid deployment force will acquire acess to Pakistani ports; in the hope of naval base facilities and the restoration of US electronic intellgence stations at Peshwar. Yes these aims have been revealed by no less a person than Admiral Thomas H. Moore, former Chairman of the joint Chiefs of Staff. It is a sad predicament that the US Ambassador in New Delhi has been left in by his administration. Ambassador Barnes can only express his confidence that Pakistan will not misuse American arms against India, surely more wishful thinking than conviction, when one casts one's mind back to certain events in 1965 and Facing a turbulent internal situation, American strategic projections suit General Zia admirably. But what about America? In the constant changing graph of international relations, is it wise to slam the door in the face of a peace-loving and potentially great country; is it wise to slam the door in the face of one of the most industrialised in the developing world: is it wise to slam the door in the face of a country whose technological advance has culminated in such brilliant scientific achievements as membership of the exclusive satellite club and the conquest of Antarctica? The United States is the second largest democracy in the world and professes to be the champion of the democratic Yet ironically, it seems to feel much cosier in its relationship with the largest communist nation, than with the largest democratic one. Its role in El Salvador, Nicaragua, Guatemala and its relationship with South Africa

eye. May be there is some truth in the saying that no country need to have permanent friends, only permanent interests. But even permenent interests must be based on some minimum principles of international mora-

lity. Otherwise, one's credibility fast erodes as is happening with the Americans.

### 18.0z hrs.

MR. CHAIRMAN: Mr. Scindia I think if the House agrees we can sit a few minutes more so that you can complete your speech.

SHRI MADHAVRAO SCINDIA: 1 would like to complete it tomorrow because I have quite a lot of things to say.

MR. CHAIRMAN: It is only if you want, pu can complete it now.

SHRI MADHAVRAO SCINDIA: 1 think I have got a lot to cover. So, I will continue tomorrow.

MR. CHAIRMAN: If you yourself want to continue it tomorrow, that is all right. Otherwise, we can sit 15 minutes more and you can finish.

SHRI MADHAVRAO SCINDIA: I would not like to test the patience of the House any more. I would like to continue tomorrow.

MR. CHAIRMAN: Then, the House stands adjourned to meet tomorrow at 11 A. M.

### 18.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tusday. March 30, 1982/Chaitra 9, 1904 (Saka).